

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/5877/2025	SAMBHU @ DEBASHIS JENA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BADSAHI /11 /2025 ( ) //	AOR20230000623C202500006
2	D-BLAPL/5881/2025 BLAPL/2195/2025	KADAR KHAN VS STATE OF ODISHA	LAXMIDHAR DASH VS	/ /0 J.M.F.C.,JATNI(Khordha ) 2(A)CC/0000016/2025	
3	D-BLAPL/5883/2025 BLAPL/2208/2025	P. LATHA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000006/2025	
4	D-BLAPL/5884/2025	JAYRAM ORAM VS STATE OF ODISHA	SANJAYA MAJHI VS	SUNDARGARH SADAR /245 /2024 ( ) //	AOR20220000534C202500002
5	D-BLAPL/5886/2025 BLAPL/2204/2025	SANAPUA @ RAHUL NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1073 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul ) GR/0002087/2024	
6	D-BLAPL/5889/2025	BIRSADEV TIRKEY VS STATE OF ODISHA	LALATENDU PAL VS	BRAHMANITARANG /97 /2022 ( ) //	AOR20220004366C202500001
7	D-BLAPL/5890/2025 BLAPL/2210/2025	TULU MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /26 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara ) GR/0000079/2025	
8	D-BLAPL/5891/2025 BLAPL/2206/2025	PRAKASH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SAMRESH PATTNAIK VS	ERASAMA /505 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur ) GR/0000848/2024	
9	D-BLAPL/5892/2025	BABULI JENA VS STATE OF ODISHA	SAMARESH PATTANAIK VS	ERASAMA /158 /2020 ( ) //	
10	D-BLAPL/5899/2025 BLAPL/2207/2025	DIPANKAR HALDAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /382 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000474/2024	
11	D-BLAPL/5904/2025 BLAPL/2214/2025	GURU @ GURU GOBINDA PRADHAN VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	KUNDHEIGOLA /201 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000394/2024	

## ORISSA HIGH COURT

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12	D-BLAPL/5908/2025	ABDA KHATOON VS UNION OF INDIA	SUBRAJIT MOHANTY VS	/ / 0 ( //	
13	D-BLAPL/5915/2025 BLAPL/2216/2025	BHAGIRATHI LUHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /227 /2024 A.D.J.,BOUDH(Baudh ) ST/0000041/2024	
14	D-BLAPL/5916/2025	SURYAKANTA BASTIA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	RANPUR /169 /2023 ( //	
15	D-BLAPL/5917/2025	PRAKASH RANABIDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /41 /2025 ( //	
16	D-BLAPL/5918/2025 BLAPL/2219/2025	BABULU CHHANDA VS UNION OF INDIA (NCB)	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /6 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000061/2024	
17	D-BLAPL/5919/2025	MD TAJUDDIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /299 /2024 ( //	AOD20240000364C202500023
18	D-BLAPL/5922/2025	MUJAFER KUMBHAR @ BANTY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	BHARATPUR PS /499 /2024 ( //	
19	D-BLAPL/5923/2025 BLAPL/2224/2025	SAUMYA @ SOMYA @ SOUMYA RANJAN DAS VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	MALKANGIRI /713 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000870/2024	AOR20220004593C202500012
20	D-BLAPL/5926/2025 BLAPL/2220/2025	ABANTI MOHAPATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT SADAR /11 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000006/2024	
21	D-BLAPL/5929/2025	ARJUN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ / 0 ( //	
22	D-BLAPL/5931/2025	KANHU CHARAN SETHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /83 /2023 ( //	
23	D-BLAPL/5932/2025	SAMIR KUMAR PRADHAN	S.S.RAY (2)	SHERAGADA /464 /2023	

**ORISSA HIGH COURT**

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/5934/2025	JAYADEB DAS @ RAHUL KUMAR DAS @ KATHIA	ANJAN KUMAR BISWAL	BARIPADA SADAR /30 /2025	
	BLAPL/2222/2025	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj)	
		STATE OF ODISHA		CT/0000126/2025	
25	D-BLAPL/5935/2025	DJ@SUNIL NAYAK@NAIK	ASUTOSH TRIPATHY	BANARAPAL /99 /2016	AOR20220001648C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/5939/2025	JITENDRA DASH @ JITU DASH	AJIT KUMAR MOHANTY	LOISINGHA(BOLANGIR) /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/5942/2025	UPENDRA KUMAR HATI	ARIJEET MISHRA	SIMULIA /44 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/5948/2025	BABU @ DURYODHAN MAHAKUD	SITIKANT MISHRA	TALCHER TOWN /1037 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/5949/2025	DJ @ SUNIL NAYAK @ NAIK	ASUTOSH TRIPATHY	JARAPADA /39 /2016	AOR20220001648C202500027
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/5954/2025	SRINIBAS DASH	DURGA PRASAD DHAL	TANGI (KHURDA) /550 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/5956/2025	ARUN KUMAR PAUL	NITYANANDA MOHAPATRA	//	AOR20220002929C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/5958/2025	NIROJ KUMAR @ NIRAJ KUMAR	SURYAKANTA DWIBEDI	TUSRA /225 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/5959/2025	SANTOSH NAYAK	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/5960/2025	JIGAR KUMAR DAS @ GUDU	AMULYA RATNA PANDA	SIMULIA /10 /2025	
		VS	VS	()	

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35	D-BLAPL/5962/2025	STATE OF ODISHA HRUDAYANANDA MUNI VS	SAROJ KUMAR DASH VS	// BAIDYANATHPUR /567 /2024 ()	
36	D-BLAPL/5963/2025 BLAPL/2211/2025	STATE OF ODISHA BISWARDARSHI SAHOO VS	BHABANI SHANKAR DASPARIDA VS	// ROURKELA VIGILANCE /2 /2025 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) GR/0000002/2025	
37	D-BLAPL/5966/2025	STATE OF ODISHA(VIG.) AJIT KUMAR MALLIK @ MALLICK VS	SUSANTA KUMAR BARAL VS	PHULBANI SADAR /33 /2025 ()	AOR20220001297C202500061
38	D-BLAPL/5968/2025	STATE OF ODISHA PRAKASH KHUNTIA VS	TAPOBANTA BARIK VS	// PAIKMAL /167 /2024 ()	
39	D-BLAPL/5970/2025	STATE OF ODISHA DILLIP MUNDA VS	ASHUTOS DASH VS	// BRAJARAJNAGAR /276 /2024 ()	
40	D-BLAPL/5972/2025	STATE OF ODISHA BIDYADHAR PATI VS	SANGRAMJIT PANDA VS	// CUTTACK VIGILANCE /1 /2025 ()	
41	D-BLAPL/5976/2025	STATE OF ODISHA(VIG.) DAKTAR MAHANTA VS	PUSPAMITRA MOHAPATRA VS	// KEONJHAR TOWN /63 /2025 ()	
42	D-BLAPL/5977/2025	STATE OF ODISHA DHARMENDRA VS	SARADA PRASAD DASH VS	// GOPALPUR /96 /2024 ()	
43	D-BLAPL/5980/2025	STATE OF ODISHA BULU KANDHA VS	BIDYADHAR PANDA VS	// RENGALI /157 /2024 ()	AOR20220001945C202500011
44	D-BLAPL/5982/2025	STATE OF ODISHA DADHIBABANA DANTA VS	AMITAV TRIPATHY VS	// MANAMUNDA /62 /2025 ()	
45	D-BLAPL/5983/2025	STATE OF ODISHA TATARAO PALASI VS	ASIT KUMAR JENA VS	// CHITRAKONDA /182 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/5984/2025	MD.SALAHUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /503 /2024 () //	
47	D-BLAPL/5985/2025	R. RAJARAM VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /197 /2023 () //	
48	D-BLAPL/5987/2025	NITAI MANDAL @ NITYANANDA MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /301 /2020 () //	
49	D-BLAPL/5989/2025	NITAI @ NITYANANDA MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /139 /2020 () //	
50	D-BLAPL/5990/2025	SOUBHAGYA SWAIN @ BAPUNI VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	BANTALA /319 /2024 () //	AOD20240000001C202500064
51	D-BLAPL/5995/2025	FAKIR ALFAZSHA BISMILLHA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /30 /2023 () //	
52	D-BLAPL/5996/2025	RAJKISHORE SAHOO @ RAJKISHORE SAHU VS STATE OF ODISHA	AMIT BISWAL VS	BHOGRAI /33 /2025 () //	
53	D-BLAPL/5998/2025	ARUN MUNDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	PANDAPADA /147 /2023 () //	
54	D-BLAPL/5999/2025	SRIMAN KUMAR GHADEI @ TULU VS STATE OF ODISHA	AMIT BISWAL VS	NABARANGAPUR TOWN /16 /2025 () //	
55	D-BLAPL/6000/2025	SANTOSH KUMAR SAW VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	PLANTSITE /21 /2025 () //	
56	D-BLAPL/6001/2025	MD.SALAHUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	PANDAPADA /299 /2024 () //	
57	D-BLAPL/6007/2025	SURYAKANTA SAHOO	SANTOSH KUMAR DWIVEDY	NAIKANI-DIHI /29 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/6010/2025	HEMANTA SINGH	SANTOSH KUMAR DWIVEDY	NAIKANI-DIHI /29 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/6014/2025	ANANTA DHAL @ BHIMA	SK. ZAFARULLA	BRAJARAJNAGAR /262 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/6018/2025	CHANDAN KUMAR RAY	CHIRANJEEV BIDYABHUSHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/6020/2025	BASANTA DAS	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/6021/2025	BABLU @ RAMAKANTA DAS	ABHISHEK DASH	JALESWAR /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/6023/2025	SURYAMANI SAHOO @ SURYAMANI SAHO	DEEPALI MAHAPATRA	DHARAKOT PS /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/6024/2025	MANOJ KANHAR	SANGRAM KESHARI ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/6030/2025	PRAPHUL NAYAK	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/6033/2025	AHMAD ALI	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/6035/2025	BALARAM DAS	RUDRA NARAYAN PARIJA	DHENKANAL TOWN /75 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/6036/2025	MOHAMMED RAEES LADDHA @ MOHAMMED RAEES	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

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69	D-BLAPL/6039/2025	STATE OF ODISHA BAI @ BAINATH BEHERA VS	RAKESH BEHERA VS	// KANKADAHAD /11 /2024 ()	
70	D-BLAPL/6041/2025	STATE OF ODISHA GOUTAM GHOSH VS	JYOTIRMAYA SAHOO VS	// KODALA /92 /2025 ()	
71	D-BLAPL/6044/2025	STATE OF ODISHA KULANANDAN GOUDA @ KUL NANDAN GOUDA VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
72	D-BLAPL/6045/2025	STATE OF ODISHA PRUTHIVI RAJ SAHU @ PRUTHVIRAJ SAHU VS	SUJIT KUMAR PATNAIK VS	// K.NUAGAON /41 /2025 ()	
73	D-BLAPL/6048/2025	STATE OF ODISHA GANAPATI BEHERA @ JATIA @ PUTHULU VS	PARTHA SARATHI DAS VS	// DAITARI /90 /2021 ()	AOD20240000364C202500024
74	D-BLAPL/6050/2025	STATE OF ODISHA MD. AFSAR @ MAGGI VS	SOUMYA RANJAN DAS VS	// PLANTSITE /355 /2022 ()	
75	D-BLAPL/6051/2025	STATE OF ODISHA KANHA @ ABHIJIT NAYAK VS	PRAFULLA KUMAR BISWAL VS	// AUL /31 /2025 ()	
76	D-BLAPL/6054/2025	STATE OF ODISHA MD. KHALID ANSARI @ MD. KAHLID ANSARI VS	PARTHA SARATHI DAS VS	// CHAMPUA /13 /2025 ()	AOD20240000364C202500025
77	D-BLAPL/6056/2025	STATE OF ODISHA PRADEEP KUMAR PRADHAN @ PRADEEP PRADHAN VS	RAMESH CHANDRA MAHARANA VS	// ANGUL TOWN /583 /2022 ()	
78	D-BLAPL/6058/2025	STATE OF ODISHA KARTIKA @ KARTICK KHOSLA VS	SURYAKANTA DASH VS	// NANDAPUR /6 /2025 ()	
79	D-BLAPL/6063/2025	STATE OF ODISHA ROCKY @ LUCKY @ PURUSOTTAM ROUT @ LUCKY VS	PRADIP KUMAR NAYAK VS	// BANKI /245 /2017 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/6064/2025	BAI @ BAINATH BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	KANKADAHAD /152 /2024 () //	
81	D-BLAPL/6067/2025	ISWAR MALLIK @ MALLICK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	NIALI /175 /2014 () //	
82	D-BLAPL/6068/2025	RAMA HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	BORIGUMMA /12 /2025 () //	
83	D-BLAPL/6069/2025	BAI @ BAINATH BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	KANKADAHAD /144 /2024 () //	
84	D-BLAPL/6070/2025	MITHUN BHATTA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /570 /2024 () //	
85	D-BLAPL/6074/2025	AUROBINDO SANTRA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	NAYAPALLI P.S. /518 /2022 () //	
86	D-BLAPL/6077/2025	SAROJ KUMAR PANDA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	NAYAPALLI P.S. /695 /2022 () //	
87	D-BLAPL/6078/2025	SOUMYA RANJAN PATTNAIK @ HAPPY VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	NAYAGARH /335 /2024 () //	
88	D-BLAPL/6079/2025	PRAKASH CHANDRA PRADHAN @ PRAKASH CH. PANDA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /185 /2024 () //	
89	D-BLAPL/6080/2025	AUROBINDA SANTRA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	NAYAPALLI P.S. /695 /2022 () //	
90	D-BLAPL/6084/2025	JASODA JENA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	SORO /897 /2024 () //	
91	D-CMAPL/7927/2025	BIJAY KUMAR NAIK	ADV.	//	

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		VS	VS	0	
		SUB-COLLECTOR CUM SPECIAL LAND ACQUISITION OFFICER		//	
92	D-CMAPL/7982/2025	UNION OF INDIA	DIPTI RANJAN BHOKTA(C.G.C.)	//	
		VS	VS	0	
		BISWANATH MAHAPATRA		//	
93	D-CMP/7788/2025	SURENDRANATH PANDA	BINAYAK PRASAD MOHANTY	//	
		VS	VS	0	
		SUMITRA KHATEI		//	
94	D-CMP/7813/2025	KAMAL LOCHAN NAYAK	GOPINATH MISHRA	//	
		VS	VS	0	
		SANJAY KUMAR MOHANTY		//	
95	D-CMP/7816/2025	BIMAL SHANKAR @ PATTNAIK PATTANAIK	SUVASHISH PATTANAIK	//	
		VS	VS	0	
		RUDRA NARAYAN PATTNAIK		//	
96	D-CMP/7824/2025	BHISMA MOHANTA	ARIJEET MISHRA	//	
		VS	VS	0	
		BANCHANIDHI PRUSTY		//	
97	D-CMP/7839/2025	SABITA BARIK	KARUNAKAR GAYA	//	
		VS	VS	0	
		SUSMITA MAHALIK		//	
98	D-CMP/7872/2025	SREI MULTIPLE ASSET INVESTMENT TRUST	PARTHA MUKHERJI	//	
		VS	VS	0	
		ORISSA SLURRY PIPELINE INFRASTRUCTURE LTD.,KEONJHAR		//	
99	D-CMP/7890/2025	GURUCHARAN BEHERA	RAJIV KUMAR MAHANTA	//	
		VS	VS	0	
		HIRANYA MAHAUD		//	
100	D-CMP/7914/2025	RADHESHYAM SINGH	AMIT PRASAD BOSE	//	
		VS	VS	0	
		BAJRANGLAL AGRAWALA		//	
101	D-CMP/7922/2025	RANJULATA@RANJITA BEHERA	MALAYA KUMAR MISHRA	//	
		VS	VS	0	
		NARAHARI PATRA		//	
102	D-CMP/7939/2025	NARAYAN NAYAK	ASHOK DAS	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

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103	D-CMP/7969/2025	DARPA NARAYAN NAYAK BISWANATH LENKA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
104	D-CMP/7970/2025	UMAKANTA LENKA SOMA BARUA VS	TUSAR KUMAR MISHRA VS	// // 0	
105	D-CONTC/7743/2025	JHUBA MINZ RITANJALI ROUL VS	ADV VS	// // 0	AOR20230000802C202500015
106	D-CONTC/7744/2025	ABHINAV SONKAR, IPS, SUPERINTENDENT OF POLICE KAMAL KUMAR AGRAWAL VS	PRASANTA KUMAR PRADHAN VS	// // 0	AOR20230000705C202500011
107	D-CONTC/7758/2025	VED BHUSAN, THE MUNICIPAL COMMISSIONER PADMACHARAN SAHU VS	SAROJ KUMAR PADHY VS	// // 0	
108	D-CONTC/7774/2025	MACHINDRA MALLICK,BLOCK EDUCATION OFFICER,BARGARH,ODISHA BIBHUTI BHUSAN PANDA VS	ADV. VS	// // 0	
109	D-CONTC/7797/2025	TRUPTIMAYEE DAS,TAHASILDAR,GARADPUR,KENDRAPARA BAPTIST CHURCH, CHANDBALI, BHADRAK VS	ADV. VS	// // 0	
110	D-CONTC/7801/2025	BHABATOSH MALLICK,TAHASILDAR,BHADRAK KAMAL GUPTA @ KAMAL KUMAR GUPTA VS	ADV. VS	// // 0	
111	D-CONTC/7802/2025	SUNIL KUMAR,GENERAL MANAGER,NHAI,BHUBANESWAR HRUDAYANANDA PRADHAN VS	ADV. VS	// // 0	
112	D-CONTC/7805/2025	SUNIL KUMAR,GENERAL MANAGER,NHAI,BHUBANESWAR AJAYA GUPTA VS	ADV. VS	// // 0	
113	D-CONTC/7809/2025	SUNIL KUMAR,GENERAL MANAGER,NHAI,BHUBANESWAR DHARANIDHAR DAS VS	ADV. VS	// // 0	
		SHALINI PANDIT, IAS		//	

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114	D-CONTC/7822/2025	JAGAJIBAN BARIK VS SUBASHIS MANSINGH,OAS	ADV. VS	// 0	
115	D-CONTC/7828/2025	NIBEDITA DAS VS SHALINI PANDIT, IAS	ADV. VS	// 0	
116	D-CONTC/7835/2025	SATYASHRI MOHAPATRA VS ANU GARG,IAS	ADV. VS	// 0	
117	D-CONTC/7837/2025	BIJAY KUMAR BISOI VS SHALINI PANDIT, IAS	ADV. VS	// 0	
118	D-CONTC/7840/2025	DHARMUDHAR PRADHAN VS SHALINI PANDIT, IAS	ADV. VS	// 0	
119	D-CONTC/7841/2025	BHAGIRATHI NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// 0	
120	D-CONTC/7843/2025	PRATIVA BEHERA VS ARAVIND AGRAWAL,IAS	SANJIB KUMAR RATH VS	// 0	
121	D-CONTC/7844/2025	SAROJA KUMAR MISHRA VS ARVIND AGRAWAL, IAS	SANJIB KUMAR RATH VS	// 0	
122	D-CONTC/7846/2025	SURENDRA BISOI@SURENDRA KUMAR BISOI VS ARVIND AGRAWAL, IAS	SANJIB KUMAR RATH VS	// 0	
123	D-CONTC/7848/2025	PABITRA MOHAN PATRA VS ARVIND AGRAWAL, IAS	SANJIB KUMAR RATH VS	// 0	
124	D-CONTC/7852/2025	KRUSHNA CHANDRA JENA VS ARVIND AGRAWAL, IAS	SANJIB KUMAR RATH VS	// 0	
125	D-CONTC/7857/2025	RAMA CHANDRA KANDI	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CONTC/7861/2025	ARVIND AGRAWAL, IAS SIBA SUNDAR MISHRA	SANJIB KUMAR RATH	//	
		VS	VS	0	
127	D-CONTC/7863/2025	ARVIND AGRAWAL, IAS PRATAP KUMAR BARIK	SANJIB KUMAR RATH	//	
		VS	VS	0	
128	D-CONTC/7867/2025	ARVIND AGRAWAL, IAS PRATAP KUMAR BEHERA	SANJIB KUMAR RATH	//	
		VS	VS	0	
129	D-CONTC/7881/2025	ARVIND AGRAWAL, IAS SOUDAMINI NAG	DR. SIMANCHALLA RANJIT	//	
		VS	VS	0	
130	D-CONTC/7886/2025	ASWATHY S., IAS DHARMENDRA KUMAR KAR	ANUP KUMAR MOHAPATRA	//	
		VS	VS	0	
131	D-CONTC/7891/2025	SUBHENDU KUMAR SAHOO,OAS PRABIR KUMAR DASH	ADV.	//	
		VS	VS	0	
132	D-CONTC/7892/2025	MIHIR PRASAD MOHANTY,MANAGING DIRECTOR,OSCMF,BHUBANESWAR DILLIP RAY	ADV.	//	
		VS	VS	0	
133	D-CONTC/7894/2025	MIHIR PRASAD MOHANTY,MANAGING DIRECTOR,OSCMF,BBSR PARSURAM PANDA	ADV.	//	
		VS	VS	0	
134	D-CONTC/7895/2025	MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR ABHIRAM SAMAL	ADV	//	AOD20240000001C202500065
		VS	VS	0	
135	D-CONTC/7901/2025	BANDANA KHATUA LAND ACQUISITION OFFICER, CUTTACK JYOTISMITA PARIDA	ADV.	//	
		VS	VS	0	
136	D-CONTC/7906/2025	ASWATHY S., IAS MAHESWAR NANDA	ADV.	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		ARABINDA KUMAR PADHEE,IAS		//	
137	D-CONTC/7911/2025	NABA KISHORE ROUT	ADV.	//	
		VS	VS	0	
		SANJEEB KUMAR MOHAPATRA,BDO,CHANDBALI,BHADRAK		//	
138	D-CONTC/7924/2025	DILLIP KUMAR SAHU	ADV.	//	
		VS	VS	0	
		SURYAWANSHI MAYUR VIKAS,IAS		//	
139	D-CONTC/7929/2025	SUJATA PANDA	ADV.	//	
		VS	VS	0	
		ASHOK KUMAR MOHANTY,CONTOLLER OF ACCOUNTS,BBSR,KHURDA		//	
140	D-CONTC/7932/2025	ANUPAMA PATTANAİK	ADV.	//	
		VS	VS	0	
		MRUTYUNJAY TRIPATHI,TAHASILDAR,BBSR,TAHASIL OFFICE,KHORDHA		//	
141	D-CONTC/7944/2025	JUDHISTIR ROUT	ADV.	//	
		VS	VS	0	
		PRIYABRATN DAS,OAS		//	
142	D-CONTC/7947/2025	SWATIPRABHA MOHAPATRA	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		SANJEEB KUMAR MISHRA,IAS		//	
143	D-CONTC/7957/2025	HARADHAN DEBNATH	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		SANJEEB KUMAR MISHRA,IAS		//	
144	D-CONTC/7962/2025	DILIP KUMAR MAHANTA	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		SANJEEB KUMAR MISHRA,IAS		//	
145	D-CONTC/7968/2025	SUSHIL PRADHAN	ADV.	//	
		VS	VS	0	
		SANJEEB KUMAR MISHRA,IAS		//	
146	D-CONTC/7990/2025	DHRUBA CHARAN ROUT @ DHRUBU CHARAN ROUT	ADV.	//	
		VS	VS	0	
		TUSHAR JYOTIRANJAN,OAS		//	
147	D-CONTC/7993/2025	BIJAY MISHRA	ADV	//	AOR20220001727C202500021
		VS	VS	0	
		MANOJ SATYABAN MAHAJAN,DISTRICT MAGISTRATE AND COLLECTOR,SUNDARGARH		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/7995/2025	PUSKAR KUMAR PRADHAN VS CHITTARANJAN PANDEY,DISTRICT EDUCATION OFFICER,NAYAGARH	ADV. VS	// ()	
149	D-CONTC/7997/2025	CHITTA RANJAN MISHRA VS USHA PADHEE,IAS	ADV. VS	// ()	
150	D-CONTC/8001/2025	GOLAP BISWAL VS DILLIP KUMAR SETHI,OAS	ADV. VS	// ()	
151	D-CONTC/8005/2025	ARADHYA PRADHAN VS ARVIND AGRAWAL, IAS	ADV. VS	// ()	
152	D-CONTC/8009/2025	SANAT KUMAR JENA VS ASWATHY S., IAS	ADV. VS	// ()	
153	D-CONTC/8015/2025	AHALYA SAMANTARAY VS MONALISA NEGI,BRANCH MANAGER,SUNDARGRH DISTRICT CO-OPERATIVE BANK,SUNDARGARH	ADV. VS	// ()	
154	D-CONTC/8020/2025	DR. DIBAKAR PANIGRAHY VS ARAVIND AGRAWAL,CMM-CUM-SECRETARY,HIGHER EDUCATION,BBSR,KHORDA	SATYA SMRUTI MOHANTY VS	// ()	
155	D-CRLA/5878/2025	S.GANGAMA VS STATE OF ODISHA	S. RAM KUMAR VS	BERHAMPUR TOWN /464 /2023 ()	AOR20220003649C202500004
156	D-CRLA/5887/2025	PRAMOD BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PALLAHARA /19 /2024 ()	
157	D-CRLA/5896/2025 CRLA/267/2025	KANHU SINGH VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	BANGRIPOSI /97 /2018 SPECIAL JUDGE (POCSO), BARIPADA(Mayurbhanj)	
158	D-CRLA/5928/2025	GANDU@DILLIP PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /161 /2023 ()	
159	D-CRLA/5945/2025	KRUSHNA HARIJAN	ANIRUDHA DAS	UMERKOTE /49 /2023	

## ORISSA HIGH COURT

### FILING REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLA/5964/2025	PRAKASH MUNDA	ASUTOSH TRIPATHY	ATHAMALLIK /155 /2021	AOR20220001648C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLA/6004/2025	PAKU @ BISWAJIT SAHOO	PRASANTA KUMAR SAHOO	KAMAKHYANAGAR /444 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLA/6017/2025	BALARAM JENA	MANAS KUMAR CHAND	KOREI /146 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLLP/5875/2025	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	BALIMI /80 /2018	LOD20240000172C202500112
		VS	VS	()	
		ARUN BHUTIA		//	
164	D-CRLLP/5952/2025	STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C. VIGILANCE	VIGILANCE PS (BERHAMPUR) /3 /2002	AOR20220001542C202500003
		VS	VS	()	
		P ADILAXMI		//	
165	D-CRLLP/6006/2025	M/S BJP ASSOCIATES, BARGARH	BHARAT BHUSAN ROUSTRAY	/ /0	
		VS	VS	()	
		KESHAB CHANDRA PATEL		//	
166	D-CRLMC/5880/2025	DINESH AGARWAL	AVIJIT PATNAIK	JAGATPUR /103 /2025	
	CRLMC/837/2025	VS	VS	()	
		UNION OF INDIA		//	
167	D-CRLMC/5882/2025	CHANDRAMANI JENA @ CHANDRABHANU JENA	MAHES DAS	PATTAMUNDAI /284 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/5888/2025	RAMESH CH. BEHERA	ASUTOSH TRIPATHY	SAMBALPUR VIGILANCE /12 /1995	AOR20220001648C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/5898/2025	DR.NABA KISHORE KUNDU	BIRAJA PRASANNA DAS	RAYAGADA TOWN /133 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/5901/2025	PRABASH CHANDRA MISHRA	PRASANNA KUMAR MISHRA	NAYAPALLI P.S. /23 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/5909/2025	STATE OF ODISHA ANJALI MOHANTY VS	ABHINASH BARIK VS	// SAMBALPUR VIGILANCE /74 /2011 ()	
172	D-CRLMC/5912/2025	STATE OF ODISHA(VIG.) PRASANTA KUMAR NAG VS	BRAJA KISHOR PANDA VS	// KORAPUT VIGILANCE /16 /2011 ()	
173	D-CRLMC/5913/2025	STATE OF ODISHA(VIG.) PIYUSH SENGAR VS	ABHISHEK DASH VS	// BHUBANESWAR CBI /7 /2021 ()	
174	D-CRLMC/5920/2025	CENTRAL BUREAU OF INVESTIGATION NARASINGHA BAGHA VS	JUGALA KISHORE PANDA VS	// /0 ()	
175	D-CRLMC/5930/2025	STATE OF ODISHA PRANAKRISHNA DASH VS	SUDHASHREE PASAYAT VS	// /0 ()	AOR20250000161C202500002
176	D-CRLMC/5941/2025	STATE OF ODISHA BHABAGRAHI DIGAL VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /49 /2024 ()	
177	D-CRLMC/5943/2025	STATE OF ODISHA A.KALI @ AULA KALI VS	SARADA PRASAD DASH VS	// TIRTOL /253 /2016 ()	
178	D-CRLMC/5944/2025	STATE OF ODISHA MANOJ KUMAR NANDA VS	HEMANTA KUMAR MUND VS	// /0 ()	
179	D-CRLMC/5955/2025	LIONS VOCATIONAL PUBLIC SCHOOL,BALANGIR SUNIL KUMAR MOHANTY VS	SURYAKANTA DWIBEDI VS	// BOUDH /91 /2024 ()	
180	D-CRLMC/5974/2025	STATE OF ODISHA BETRU HIKAKA @ BETRU HIKOKA VS	SUSANTA KUMAR BARAL VS	// LAXMIPUR /56 /2015 ()	AOR20220001297C202500058
181	D-CRLMC/5981/2025	STATE OF ODISHA SUMANTA KAR VS	PRATIK DASH VS	// CYBER CRIME AND ECONOMIC OFFENCES, KALAHANDI /9 /2024 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/6005/2025	JALANDHAR HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /488 /2021 () //	
183	D-CRLMC/6008/2025	BANU @ RAJA DAS VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	PARADEEP /281 /2023 () //	
184	D-CRLMC/6012/2025	MAYADHAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR RAY VS	BALASORE TOWN /330 /2024 () //	
185	D-CRLMC/6029/2025	AGADHU PRADHAN @ SUKADEB PRADHAN @ SUKUMAR PRADHAN VS STATE OF ODISHA	SUKUMAR PRADHAN VS	TANGI (KHURDA) /362 /2023 () //	
186	D-CRLMC/6034/2025	KSHIROD CHANDRA PATRA VS ROJALIN BARIK	SOUBHAGYA SUNDAR DAS VS	BHADRAK TOWN /562 /2023 () //	
187	D-CRLMC/6037/2025	BHAGYABRATA DAS VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	BANGRIPOSI /278 /2024 () //	AOR20220004051C202500007
188	D-CRLMC/6038/2025	NIRANJAN SUNA VS MAMATA AGRAWAL@KUMBHAR	ABHAYA KUMAR SHARMA VS	/ /0 () //	
189	D-CRLMP/5895/2025	SOURAV SANIGDH NANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
190	D-CRLMP/5947/2025	SIMANCHALA SAHU VS STATE OF ODISHA	OM PRAKASH SAHU VS	/ /0 () //	
191	D-CRLMP/5975/2025	MUSTARI BIBI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //	
192	D-CRLMP/6028/2025	PRADIPTA @ PRADEEPTA KUMAR SUNDARA @ SUNDARA VS STATE OF ODISHA	SUNDARA VS	/ /0 () //	
193	D-CRLREV/6025/2025	TAPAN KUMAR DASH	ANUPAM DASH	BOIPARIGUDA /183 /2021	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLREV/6040/2025	GUDDU @ BISWANATH @ BIRAKISHORE DAS	SATYANARAYAN MISHRA	NAWAPARA /23 /2015	AOR20220001303C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLREV/6053/2025	NIRANJAN SETHI	PRAFULLA KUMAR MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-FAO/7865/2025	D.M., ORIENTAL INSURANCE CO. LTD., BBSR	SOMNATH ROY	//	
		VS	VS	()	
		SABERA KHATUN		//	
197	D-FAO/7951/2025	D.M.,UNITED INDIA ISURANCE CO. LTD.,CUTTACK	RAMESH CHANDRA SAHOO I	//	
		VS	VS	()	
		HIMADRI BHUKTA		//	
198	D-FAO/7975/2025	MANAGER, LEGAL SHRIRAM GENERAL INSURANCE COMPANY, BBSR	AMIT KUMAR NATH	//	
		VS	VS	()	
		MANU SINGH		//	
199	D-MACA/7791/2025	SANKAR MANDAL	KAPILA CHARAN NAYAK	//	
		VS	VS	()	
		SANJAYA GAHAN		//	
200	D-MACA/7807/2025	SANTOSH KUMAR MOHAPATRA	HARIPAD MOHANTY	//	
		VS	VS	()	
		BISWARUP GHOSH		//	
201	D-MACA/7827/2025	MANOJA NAHAK	BIRANCHI NARAYAN RATH	//	
		VS	VS	()	
		SANTOSH KUMAR PADHY		//	
202	D-MACA/7909/2025	D.M., NEW INDIA ASSURANCE CO.LTD., ROURKELAPRASANTA KUMAR MAHALI		//	
		VS	VS	()	
		PRAMODA BEHERA		//	
203	D-MACA/7989/2025	M/S. ORIENTAL INSURANCE CO.LTD., SAMBALPUR	AMIT KUMAR NATH	//	
		VS	VS	()	
		RAJENDRA SIKANDAR		//	
204	D-MATA/7759/2025	RAJASHREE SAHOO	SATYABAN SAHOO	//	
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :24/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
205	D-MATA/7780/2025	JITENDRA KUMAR SAHOO SUBRAM PANIGRAHY @ SUBRAM PANIGRAHI VS LIKHITA KUMARI SAHU	BHARAT JALLI VS	// // 0 //	AOD20240000581C202500024
206	D-MATA/7921/2025	RAM PRASAD KUMAR VS BASANTI KUMAR	MANAS KUMAR CHAND VS	// 0 //	
207	D-MATA/7931/2025	PRATAP DASH @ DAS VS BANAJA NALINI TRIPATHY	KARUNAKAR GAYA VS	// 0 //	
208	D-RPFAM/7986/2025	SANKARSAN ROUT @ SANKARSAN ROUT VS ANURANDHA ROUL @ JHILI	DIPTI RANJAN MOHAPATRA VS	// 0 //	
209	D-RSA/7767/2025	SK.AJIJUL MUKTAR@SK. AZIZUL MUKHTAR VS SK. LOKMAN	UNMESH CHANDRA JENA VS	// 0 //	
210	D-RSA/7829/2025	MADAN BHARASAGRIA @ MADAN SAGARIA VS RENGUNU BANCHHOR	SUSHANTA KUMAR JOSHI VS	// 0 //	
211	D-RSA/7833/2025	SAROJINI PATTANAYAK VS AMARENDRA PATTANAYAK	SURIYA MOHAPATRA VS	// 0 //	
212	D-RSA/7874/2025	ALADINI PATRA VS MADHUSUDAN PATRA	MAHESWAR MOHANTY VS	// 0 //	
213	D-RSA/7883/2025	BHOLESWAR MAKAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
214	D-RSA/7885/2025	ALADINI PATRA VS MADHUSUDAN PATRA	MAHESWAR MOHANTY VS	// 0 //	
215	D-RSA/7935/2025	SULOCHANA PRADHAN VS PADMINI GHADEI	SUBHASIS MOHAPATRA VS	// 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-RVWPET/7826/2025	SAYANTAN PANDA VS STATE OF ODISHA	ADV. VS	// 0 //	
217	D-RVWPET/7880/2025	BABA KAMALAESWAR SHG, BHADRAK VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //	
218	D-RVWPET/7898/2025	SATYANARAYAN BAI VS STATE OF ODISHA	ADV. VS	// 0 //	
219	D-RVWPET/7928/2025	DR. PRATIK SWAIN VS DR. ALIVA PRADHAN	PRASANNA KUMAR BHUYAN VS	// 0 //	
220	D-RVWPET/7978/2025	CRPF EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI VS PRABODH KUMAR SAHU	DEBPTOSH MOHANTY(C.G.C.) VS	// 0 //	
221	D-STREV/7853/2025	M/S. BAJAJ ELECTRICALS LIMITED,BHUBANESWARTUSHAR KANTI SATAPATHY VS STATE OF ODISHA	VS	// 0 //	AOD20240000796C202500003
222	D-TRP(C)/7771/2025 TRP(C)/58/2025	SRIYA SWATI SUCHARITA SWAIN VS TRUPTIMANAS KAP	SATYA RANJAN PATI VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000262/2022	
223	D-TRP(C)/7919/2025	LALITA SASMAL VS SUDHANSU SEKHAR DALAI	BIJAYA KUMAR MISHRA VS	// 0 //	
224	D-TRPCL/6042/2025	ARUNDHANTI MALLICK VS STATE OF ODISHA	SANTOSH SAHOO VS	SEMILLIGUDA /27 /2024 0 //	
225	D-WA/7875/2025	RINKEL BAGH VS STATE OF ORISSA	PRADEEP KUMAR ROUT VS	// 0 //	
226	D-WA/7934/2025	TRILOCHAN MOHAPATRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
227	D-WA/7966/2025	BOARD OF SECONDARY EDUCATION, CUTTACK	S.S.RAO(SR. ADV.)	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-WA/8004/2025	BHOLANATH ROUT STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	//	LOD20240000194C202500117
		VS	VS	()	
229	D-WP(C)/7739/2025	BISHNUPRIYA PRAHARAJ MONONIT DAS	ITISHREE TRIPATHY	//	
		VS	VS	()	
230	D-WP(C)/7740/2025	CHIEF COMMISSIONER OF CT AND GST , ODISHA MONONIT DAS	ITISHREE TRIPATHY	//	
		VS	VS	()	
231	D-WP(C)/7741/2025	CHIEF COMMISSIONER OF CT AND GST , ODISHA PRAMOD KUMAR SAMAL	RAMESH CHANDRA JENA	//	
		VS	VS	()	
232	D-WP(C)/7742/2025	PRINCIPAL COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS,BBSR YOGESWER RAO PRATAPNANI	ITISHREE TRIPATHY	//	
		VS	VS	()	
233	D-WP(C)/7745/2025	CHIEF COMNR OF CT AND GST, ODISHA, BANIJYAKAR BHAWAN, CUTTACK MANTU DAS	AFRAAZ SUHAIL	//	AOD20240000544C202500012
		VS	VS	()	
234	D-WP(C)/7746/2025	STATE OF ODISHA SANDEEP DASH	BHARAT JALLI	//	AOD20240000581C202500023
		VS	VS	()	
235	D-WP(C)/7747/2025	STATE OF ODISHA TRILOCHANA SINGH	RAMA KRISHNA NAIK	//	
		VS	VS	()	
236	D-WP(C)/7748/2025	STATE OF ODISHA BABULI ROUT	NIRANJAN BISWAL	//	
		VS	VS	()	
237	D-WP(C)/7749/2025	UNION OF INDIA SIMANCHAL KANHAR	MANAS PATI	//	AOR20220001535C202500036
		VS	VS	()	
238	D-WP(C)/7750/2025	SECY, SCHOOL AND MASS EDU DEPT., ODISHA MANORANJAN SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/7751/2025 WP(C)/5906/2025	STATE OF ODISHA AHALYA BARIK VS COLLECTOR, MAYURBHANJ	SWARUP KUMAR PATNAIK VS	// // ()	AOR20220003583C202500007
240	D-WP(C)/7752/2025 WP(C)/5882/2025	SIDHANTHA SANKAR RAY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()	
241	D-WP(C)/7753/2025 WP(C)/5895/2025	SWARUP PRAKASH SHEE VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // ()	
242	D-WP(C)/7754/2025 WP(C)/5869/2025	DAMODAR DAS VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// // ()	
243	D-WP(C)/7755/2025 WP(C)/5897/2025	RATIKANTA BEHERA VS COLLECTOR, MAYURBHANJ	SWARUP KUMAR PATNAIK VS	// // ()	AOR20220003583C202500008
244	D-WP(C)/7756/2025 WP(C)/5931/2025	SUSHEN CHANDRA BEHERA VS COLLECTOR, MAYURBHANJ	SWARUP KUMAR PATNAIK VS	// // ()	AOR20220003583C202500005
245	D-WP(C)/7757/2025 WP(C)/5932/2025	ASWANI KUMAR BEHERA VS COLLECTOR, MAYURBHANJ	SWARUP KUMAR PATNAIK VS	// // ()	AOR20220003583C202500009
246	D-WP(C)/7760/2025 WP(C)/5901/2025	SUBBRAT KUMAR PANDA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// // ()	
247	D-WP(C)/7761/2025	BASUDEV SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// // ()	
248	D-WP(C)/7762/2025 WP(C)/5928/2025	PRAKASH CHANDRA BEHERA VS COLLECTOR, MAYURBHANJ	SWARUP KUMAR PATNAIK VS	// // ()	AOR20220003583C202500004
249	D-WP(C)/7763/2025 WP(C)/5922/2025	BHABATRANA BEHERA VS COLLECTOR, MAYURBHANJ	SWARUP KUMAR PATNAIK VS	// // ()	AOR20220003583C202500006

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/7764/2025 WP(C)/5863/2025	MOHAN CHANDRA MAHAKUD VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
251	D-WP(C)/7765/2025 WP(C)/5873/2025	RANJAN KUMAR PANDA VS AUTHORISED OFFICER, UCO BANK, DHARMASALA BRANCH, JAJPUR	ANJAN KUMAR BISWAL VS	// 0 //	
252	D-WP(C)/7766/2025	NIBEDITA MOHAPATRA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //	
253	D-WP(C)/7768/2025	SUDHIR SINGH VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
254	D-WP(C)/7769/2025 WP(C)/5871/2025	PRABHU DUTTA PATEL VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
255	D-WP(C)/7770/2025	NIBASH SRICHANDAN VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	AOR20250000149C202500003
256	D-WP(C)/7772/2025	BHAWANI SANKAR NANDA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
257	D-WP(C)/7773/2025	PRAVASINI PATANAİK @ PRABHASINI PATTNAİK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
258	D-WP(C)/7775/2025 WP(C)/5874/2025	PANDABA CHARAN MUNDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
259	D-WP(C)/7776/2025	DR. RAJESH SETH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
260	D-WP(C)/7777/2025	ANIL KUMAR SUTAR VS HINDUSTAN PETROLEUM CORPORATION LTD.,MUMBAI	MANOJ KUMAR MOHANTY VS	// 0 //	
261	D-WP(C)/7778/2025	DR. BIRANCHI SAHU	SISIR KUMAR PUROHIT	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/7779/2025	JWO DEBADUTTA SAHOO (RETD)	SAMARENDRA BEURA	//	AOR20220001771C202500003
	WP(C)/5909/2025	VS	VS	0	
		UNION OF INDIA		//	
263	D-WP(C)/7781/2025	BHARAT RANA	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/7782/2025	MANOJ KUMAR POLAI	ATUL TRIPATHY	//	AOD20240000618C202500002
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/7783/2025	M/S. MAHAVEER JEWELLERS, BALASORE	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
266	D-WP(C)/7784/2025	KEDAR PUTEL	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/7785/2025	ABHAYA KUMAR BEHERA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/7786/2025	M/S JASLEEN BUILD PROJECTS PVT.LTD	SURYAKANTA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/7787/2025	ABANI KANTA DASH	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/7789/2025	RAMAKANTA NAIK	BIMBISAR DASH	//	
	WP(C)/5933/2025	VS	VS	0	
		PARADIP PORT TRUST, JAGATSINGHPUR		//	
271	D-WP(C)/7790/2025	RAMDAS ULAKA	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/7792/2025	KRUSHNA CHANDRA PADHY	BRAJA KISHOR PANDA	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/7793/2025	STATE OF ODISHA ANKITA PRIYADARSHANI SAHANI VS	SRINIBASH SATAPATHY VS	// // 0	
274	D-WP(C)/7794/2025	STATE OF ODISHA JYOTI PRAKASH NAYAK VS	UMESH CHANDRA MOHANTY VS	// // 0	
275	D-WP(C)/7795/2025	STATE OF ODISHA JANMEJAY BAG VS	SAILABALA JENA VS	// // 0	
276	D-WP(C)/7796/2025	STATE OF ODISHA BUDHU DHARUA VS	SUDHASHREE PASAYAT VS	// // 0	AOR20250000161C202500003
277	D-WP(C)/7798/2025	STATE OF ODISHA DEBARAJ SUNA VS	JAYADEBA BEHERA VS	// // 0	
278	D-WP(C)/7799/2025	STATE OF ODISHA TULARAM BADHEI VS	AJAYA KUMAR NANDA VS	// // 0	
279	D-WP(C)/7800/2025	STATE OF ODISHA RAMESH CHANDRA MISHRA VS	SARADA PRASAD DASH VS	// // 0	
280	D-WP(C)/7803/2025	STATE OF ODISHA SANJUKTA PATI VS	UPENDRA KUMAR SAMAL VS	// // 0	
281	D-WP(C)/7804/2025	STATE OF ODISHA ARUNA SAMANTARAY VS	BHABANI SANKAR DAS VS	// // 0	
282	D-WP(C)/7806/2025 WP(C)/5913/2025	ADDL.TAHASILDAR, ERASAMA TULIKA KUMAR VS	LALIT KUMAR MAHARANA VS	// // 0	
283	D-WP(C)/7808/2025	STATE OF ODISHA TAPAN KUMAR SAHOO VS	SAROJ KUMAR ROUTRAY VS	// // 0	AOD20240000656C202500009
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/7810/2025	SUDARSHAN RAO BARATAM VS CT AND GST OFFICER, RAYAGADA	PRANAYA KISHORE HARICHANDAN VS	// ()	
285	D-WP(C)/7811/2025 WP(C)/5914/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()	AOD20240000306C202500022
286	D-WP(C)/7812/2025	DINABANDHU NAYAK VS UNION OF INDIA	ARIJEET MISHRA VS	// ()	
287	D-WP(C)/7814/2025	DIPAK RANJAN DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// ()	
288	D-WP(C)/7815/2025	SATABDI BANERJEE VS UNION BANK OF INDIA, REPRESENTED THROUGH ITS BRANCH MANAGER, UDIT NAGAR BRANCH, ROURKELA	ARIJEET MISHRA VS	// ()	
289	D-WP(C)/7817/2025 WP(C)/5936/2025	BISHNU CHARAN PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()	
290	D-WP(C)/7818/2025	JAI MAA SANTOSHI S.H.G., DEOGARH VS STATE OF ORISSA	SURESH KUMAR JENA VS	// ()	
291	D-WP(C)/7819/2025 WP(C)/5917/2025	MITALI MISHRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()	AOD20240000306C202500023
292	D-WP(C)/7820/2025 WP(C)/5900/2025	BARADA PRASANNA BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()	
293	D-WP(C)/7821/2025	MAA BINDHYABASINI S.H.G., DEOGARH VS STATE OF ODISHA	SURESH KUMAR JENA VS	// ()	
294	D-WP(C)/7823/2025 WP(C)/5908/2025	NIRAKAR SECURITY AND CONSULTANCY SERVICES VS STATE OF ODISHA	SISHU PRABHAKAR VS	// ()	
295	D-WP(C)/7825/2025	MINATI GARNAYAK	ANIRUDHA DAS	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
296	D-WP(C)/7830/2025	MAHANADI COALFIELDS LTD MINATI GARNAYAK	ANIRUDHA DAS	//	
		VS	VS	()	
297	D-WP(C)/7831/2025	MAHANADI COALFIELDS LTD ODISHA GRAMYA BANK, BRAHMAPURA BRANCH, <del>HEMANTA</del> KUMAR MOHANTA		//	
		VS	VS	()	
298	D-WP(C)/7832/2025	THE COMNR-CUM-SECY, SCHOOL AND MASS EDUCATION DEPT., GOVT. OF ODISHA, BBSR// NATIONAL INSTITUTE OF FASHION TECHNOLOGY, <del>BBSR</del> AT KUMAR ACHARYA		//	
		VS	VS	()	
299	D-WP(C)/7834/2025	DINA BALLAV SAHOO ODISHA GRAMYA BANK, BRAHMAPURA BRANCH, <del>HEMANTA</del> KUMAR MOHANTA		//	
		VS	VS	()	
300	D-WP(C)/7836/2025	THE COMNR-CUM-SECY, SCHOOL AND MASS EDUCATION DEPT., GOVT. OF ODISHA, BBSR// ARCELORMITTAL NIPPON STEEL INDIA PRIVATE LIMITED PATTNAIK		//	
		VS	VS	()	
301	D-WP(C)/7838/2025	STATE OF ODISHA ODISHA GRAMYA BANK, BRAHMAPURA BRANCH, <del>HEMANTA</del> KUMAR MOHANTA		//	
		VS	VS	()	
302	D-WP(C)/7842/2025	THE ASST. REGISTRAR, COOPERATIVE SOCIETY, BRAHMAPURA, CUTTACK ODISHA GRAMYA BANK, BRAHMAPURA BRANCH, <del>HEMANTA</del> KUMAR MOHANTA		//	
		VS	VS	()	
303	D-WP(C)/7845/2025	THE COMNR-CUM-SECY, SCHOOL AND MASS EDUCATION DEPT., GOVT. OF ODISHA, BBSR// ARUN KUMAR GURU	SANTOSH KUMAR PATTANAIK	//	
		VS	VS	()	
304	D-WP(C)/7847/2025	PRINCIPAL SECY TO GOVT., GENERAL ADIMINISTRATION AND PUBLIC GRIEVANCE DEPT.,GOVT. OF ODISHA, BBSR BHAGIRATHA LENKA	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500013
		VS	VS	()	
305	D-WP(C)/7849/2025	STATE OF ODISHA BANAMALI ROUT	NIRANJAN BEHERA	//	AOR20220001297C202500060
		VS	VS	()	
306	D-WP(C)/7850/2025	STATE OF ODISHA DHIRAJ KUMAR DAS	RAKESH BEHERA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/7851/2025	MAHANADI COALFIELDS LIMITED SHREEKANTA KUMAR TRIPATHY VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// // 0 //	
308	D-WP(C)/7854/2025	SUCHITRA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
309	D-WP(C)/7855/2025	ADISHAKTI S.H.G., TALABHITIRIASAHI, DEOGARH VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //	
310	D-WP(C)/7856/2025	UNION OF INDIA VS ARINDAM GHOSH	SANTOSH KUMAR SAMANTARAY,C.G.C VS	// 0 //	AOR20220001336C202500001
311	D-WP(C)/7858/2025	D. DANDAPANI DORA VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500059
312	D-WP(C)/7859/2025	PADMANAV SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
313	D-WP(C)/7860/2025	SHIBANARAYANA BRAHMA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
314	D-WP(C)/7862/2025	URMILA MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
315	D-WP(C)/7864/2025	JAYA MANGAL KARUAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
316	D-WP(C)/7866/2025	AKSHAYA KUMAR MOHAPATRA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	
317	D-WP(C)/7868/2025	BADAN TANDI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/7869/2025 WP(C)/5905/2025	BISHNUPADA SETHI VS CENTRAL BUREAU OF INVESTIGATION (C.B.I.), NEW DELHI	DEVASHIS PANDA VS	// 0 //	
319	D-WP(C)/7870/2025	SARBESWER PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //	
320	D-WP(C)/7871/2025 WP(C)/5926/2025	MANU SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
321	D-WP(C)/7873/2025	M/S PUSHPINDER SINGH VS COMMISSIONER (APPEALS) GST CENTRA EXCISE AND CUSTOMS	CHITTA RANAJAN DAS VS	// 0 //	
322	D-WP(C)/7876/2025	RAMAKANTA PAIK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500015
323	D-WP(C)/7877/2025	SATYAJIT PARHI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500014
324	D-WP(C)/7878/2025	ANJAN KUMAR NAYAK VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //	
325	D-WP(C)/7879/2025	ASHOK KUMAR DAS VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500016
326	D-WP(C)/7882/2025	KRISHNA RANI MOHANTY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
327	D-WP(C)/7884/2025	SAVITRI DEVI CHOUDHARY VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //	
328	D-WP(C)/7887/2025	PRAVAKAR PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
329	D-WP(C)/7888/2025	M/S. MITA BRICKS, BALESWAR	SAIBRATA RATH	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/7889/2025	SURENDRA KUMAR KHATUA	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/7893/2025	HADUBANDHU @ HADIBANDHU SAHOO	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	()	
		KALANDI SAHOO		//	
332	D-WP(C)/7896/2025	PANJULATA JENA	MANORANJAN MUDULI	//	AOD20240000388C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/7897/2025	UPENDRA PODH	DILLIP KUMAR SAHU	//	AOR20220001727C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/7899/2025	ATUL KUMAR SWAIN	DILIP KUMAR SAHU	//	AOR20220001727C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/7900/2025	BHABANI PANDA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/7902/2025	JOYTIRMAYEE JENA	MANORANJAN MUDULI	//	AOD20240000388C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/7903/2025	MANAS PRADHAN	DILIP KUMAR SAHU	//	AOR20220001727C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/7904/2025	DILLIP KUMAR NAYAK	SARADA PRASANNA SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/7905/2025	SANDHYARANI BEHERA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/7907/2025	GOLEKHA CHANDRA BARIK	SARADA PRASANNA SARANGI	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/7908/2025	STATE OF ODISHA DR.PRASANTA KUMAR MOHANTY VS	JANMEJAYA KATIKIA VS	// // 0	
342	D-WP(C)/7910/2025	STATE OF ODISHA ODISHA GRAMYA BANK BRANCH, BRAHMAPURA VS	BRAMANTA KUMAR MOHANTA VS	// // 0	
343	D-WP(C)/7912/2025	THE TAHASILDAR, BANK JAGABANDHU PADHI VS	SARAT CHANDRA MEKAP VS	// // 0	
344	D-WP(C)/7913/2025	STATE OF ODISHA SARTHAK SAMANTARAY VS	SARADA PRASANNA SARANGI VS	// // 0	
345	D-WP(C)/7915/2025	STATE OF ODISHA SOMANATH SWAIN VS	DR.NIRANJAN SWAIN VS	// // 0	
346	D-WP(C)/7916/2025	CHAIRMAN ODISHA SUB ORDINATE STAFF SELECTION COMMISSION MANORANJAN MISHRA VS	PRABIN DAS VS	// // 0	
347	D-WP(C)/7917/2025 WP(C)/5929/2025	STATE OF ODISHA M/S. SHANTI RESTAURANT IMFL ON SHOP, VADAPADA VS	ADIT KAVAS MOHANTY VS	// // 0	
348	D-WP(C)/7918/2025	STATE OF ODISHA SANATAN NAYAK VS	DURGESH NARAYAN RATH VS	// // 0	
349	D-WP(C)/7920/2025	STATE OF ODISHA SHARAT CHANDRA BARIK VS	PREMANANDA MOHANTY VS	// // 0	
350	D-WP(C)/7923/2025	STATE OF ODISHA HRUSHIKESH ROUSTRAY VS	KUNAL KUMAR SWAIN VS	// // 0	
351	D-WP(C)/7925/2025	STATE OF ODISHA KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/7926/2025	SUNAT KUMAR SAHOO VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS STATE OF ODISHA	// () //	
353	D-WP(C)/7930/2025	M/S ADMINISTRATOR , NESCO UTILITY , ELECTRIC VS THE COMMISSIONER OF COMMERCUAL TAXES AND GOODS AND SERVICES TAX , ODISHA/	<del>ALISHORE PRASAD</del> MOHANTY VS THE COMMISSIONER OF COMMERCUAL TAXES AND GOODS AND SERVICES TAX , ODISHA/	// () //	
354	D-WP(C)/7933/2025	MOHAMMAD HASIM VS UNION OF INDIA	PRAKASH CHANDRA MISHRA VS UNION OF INDIA	// () //	
355	D-WP(C)/7936/2025	RUPA KHATUA VS SUMANTA KISHORE ROY	APARESH BHOI VS SUMANTA KISHORE ROY	// () //	
356	D-WP(C)/7937/2025	MINATI KUMARI DASH @ MINATI KUMAR DAS VS ELECTION OFFICER, BAUNZIA G.P., KABISURYA NAGAR, GANJAM	SANJAY KUMAR PRADHAN VS ELECTION OFFICER, BAUNZIA G.P., KABISURYA NAGAR, GANJAM	// () //	
357	D-WP(C)/7938/2025	ASHARANI SWAIN VS STATE OF ODISHA	SOURAV DAS VS STATE OF ODISHA	// () //	
358	D-WP(C)/7940/2025	NARAYAN NAIK VS RANJITA NAIK	JAYDEEP PAL VS RANJITA NAIK	// () //	
359	D-WP(C)/7941/2025	SADHU CHARAN PATRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS STATE OF ODISHA	// () //	AOR20220001616C202500026
360	D-WP(C)/7942/2025	SRINIBAS @ SRINIVAS DAS VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS STATE OF ODISHA	// () //	AOD20240000333C202500024
361	D-WP(C)/7943/2025	MANMATH NATH DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS STATE OF ODISHA	// () //	
362	D-WP(C)/7945/2025	M/S. MANTU DAS VS COMMISSIONER OF SALES TAX CT AND GST	KSHIROD KUMAR SAHOO VS COMMISSIONER OF SALES TAX CT AND GST	// () //	AOR20220001352C202500018
363	D-WP(C)/7946/2025	TRILOCHANA BEHERA	BISWAJIT RANJAN TRIPATHY	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/7948/2025	KULAMANI PANDA	SATYA SUNDAR KANUNGO	//	
		VS	VS	0	
		COLLECTOR, CUTTACK		//	
365	D-WP(C)/7949/2025	MD RAUF	DEBIDUTTA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/7950/2025	KESHAB CHANDRA ROUT	AMIT PRASAD BOSE	//	
		VS	VS	0	
		REGISTRAR (JUDICIAL) HIGH COURT OF ORISSA		//	
367	D-WP(C)/7952/2025	DILLIP KUMAR DAS	DEBIDUTTA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/7953/2025	PRASHANTA KUMAR SAHOO	DEBIDUTTA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/7954/2025	KULAMANI PANDA	SATYA SUNDAR KANUNGO	//	
		VS	VS	0	
		COLLECTOR, CUTTACK		//	
370	D-WP(C)/7955/2025	DR.RAMA CHANDRA SETHI	NIHAL RATH	//	
		VS	VS	0	
		COMMISSIONER CUM SECY TO GOVT OF HEALTH AND FAMILY WELFARE DEPT, BBSR		//	
371	D-WP(C)/7956/2025	PRAMOD KUMAR KHUNTIA	DEBIDUTTA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/7958/2025	M/S ADMINISTRATOR NESCO UTILITY, ELECTRICALS	STANENDRA KOND MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA		//	
373	D-WP(C)/7959/2025	BHARAT BANDHU BEHERA	DEBIDUTTA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/7960/2025	SISUALA MANTRI @ SISULA MANTRI	DEBIDUTTA MOHAPATRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/7961/2025	STATE OF ODISHA DR.SASWAT KUMAR MOHANTY VS	NIHAL RATH VS	// // 0	
376	D-WP(C)/7963/2025	STATE OF ODISHA NARAYAN NAIK VS	JAYDEEP PAL VS	// // 0	
377	D-WP(C)/7964/2025	RANJITA NAIK AJAYA KUMAR JENA VS	DEBIDUTTA MOHAPATRA VS	// // 0	
378	D-WP(C)/7965/2025	STATE OF ODISHA TEJESWAR NAYAK VS	JAGANNATH BHUYAN VS	// // 0	
379	D-WP(C)/7967/2025	STATE OF ODISHA KISHOR CHANDRA NAIK VS	RUDRA NARAYAN PARIJA VS	// // 0	
380	D-WP(C)/7971/2025	STATE OF ODISHA DR. LABANGALATA BISOI VS	SUBHADUTTA ROUSTRAY VS	// // 0	
381	D-WP(C)/7972/2025	STATE OF ODISHA GIRIJA NANDINI SAHOO VS	MANAS KUMAR CHAND VS	// // 0	
382	D-WP(C)/7973/2025	ARUN KUMAR SINGH DR. BIBHUTI BHUSAN SWAIN VS	SUBHADUTTA ROUSTRAY VS	// // 0	
383	D-WP(C)/7974/2025	STATE OF ODISHA SOUMYA RANJAN MEHER VS	BINOD KUMAR HATI VS	// // 0	
384	D-WP(C)/7976/2025	STATE OF ODISHA FAKIRA SAHU VS	ASHUTOSH MALLIK VS	// // 0	
385	D-WP(C)/7977/2025	STATE OF ODISHA KRUSHNA CHANDRA SAMAL VS	AMIYA KUMAR CHHATOI VS	// // 0	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/7979/2025	MINATI SINGH VS UNION OF INDIA	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202500037
387	D-WP(C)/7980/2025	SARBANI SAHU @ SAHOO VS KISHORE KUMAR KUSTA	HITENDRA NATH RATH VS	// 0 //	
388	D-WP(C)/7981/2025	BASANTI NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
389	D-WP(C)/7983/2025	HITENDRA KUMAR PATEL VS STATE OF ODISHA	ASHUTOSH MALLIK VS	// 0 //	
390	D-WP(C)/7984/2025	DR. HRUSHIKESH MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
391	D-WP(C)/7985/2025	SARATHI DAS VS RANJULATA DAS	MAHESWAR MOHANTY VS	// 0 //	
392	D-WP(C)/7987/2025	KUBER KUMBHAR VS STATE OF ODISHA	ASHUTOSH MALLIK VS	// 0 //	
393	D-WP(C)/7988/2025	DR. RITA DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
394	D-WP(C)/7991/2025	ADWEITA KUMAR NAYAK VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //	
395	D-WP(C)/7992/2025	GOPA DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
396	D-WP(C)/7994/2025	SURESH CHANDRA BEHERA VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //	
397	D-WP(C)/7996/2025	INDIRA SINGH	SUBHADUTTA ROUSTRAY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/7998/2025	MANOJ KUMAR MUKHI	SUBRAT KUMAR KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/7999/2025	CHANDRA SEKHAR SAHOO	SUSANTA DASH	//	
		VS	VS	0	
		GOVT. OF ODISHA		//	
400	D-WP(C)/8000/2025	DR. KAILASH CHANDRA BISHOYI	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/8002/2025	BISHNU NARAYAN DASH	AMLAN SHAKTI PAUL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/8003/2025	DR. NANDITA MOHAPATRA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/8006/2025	LAXMAN NAIK	PRAFULLA KUMAR KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/8007/2025	BASANTA KUMAR SAHOO	MITRA RANJAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/8008/2025	AHMED AFSAR KHAN	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/8010/2025	JIBARDHAN MENDALI	ASHOK KUMAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/8011/2025	DR. PRASANNA KUMAR DAS	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/8012/2025	DAMBARUDHAR BARIK	MITRA RANJAN TRIPATHY	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/8013/2025	STATE OF ODISHA PADMALAYA PATRA VS	DEEPALI MAHAPATRA VS	// // 0	
410	D-WP(C)/8014/2025	STATE OF ODISHA DR. ANNAPURNA DEVI VS	SHASHI BHUSAN JENA VS	// // 0	
411	D-WP(C)/8016/2025	STATE OF ORISSA PANCHANAN BEHERA VS	MITRA RANJAN TRIPATHY VS	// // 0	
412	D-WP(C)/8017/2025	STATE OF ODISHA JOHN V THOMAS VS	KHAGESWAR BEHERA VS	// // 0	
413	D-WP(C)/8018/2025	STATE OF ODISHA SISIR KUMAR BEHURA VS	SHASHI BHUSAN JENA VS	// // 0	
414	D-WP(C)/8019/2025	STATE OF ODISHA DIBYAJYOTI DASH VS BOARD OF SECONDARY EDUCATION, ODISHA	RITURANJAN CHHOTARAY VS	// // 0	AOR20220003344C202500007
415	D-WP(C)/8021/2025	AMBUJA GARNAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0	
416	D-WP(C)/8022/2025	ASHA ROUT VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// // 0	
417	D-WP(C)/8023/2025	PRASAR BHARATI, BROADCASTING CORPORATION OF INDIA, NEW BASHI AP VS ASHOK KUMAR SAHOO	SHASHI BHUSAN JENA VS	// // 0	
418	D-WP(C)/8024/2025	DR. BAGMI MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0	
419	D-WP(C)/8025/2025	DR. CHANDRA SEKHAR TRIPATHY VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// // 0	

# ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/8026/2025	DR.BIDYUTPRAVA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
421	D-WP(C)/8027/2025	LIIPUSPA PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
422	D-WP(C)/8028/2025	UNION OF INDIA VS MANOJ KUMAR THAKUR	SATYA SINDHU KASHYAP VS	// 0 //	
423	D-WP(C)/8029/2025	BANAMBAR JENA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
424	D-WP(C)/8030/2025	JADUMANI ROUT VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// 0 //	
425	D-WP(C)/8031/2025	SACHIKANTA ROUT VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
426	D-WP(C)/8032/2025	OMM MAA TARINI AGENCY, SAHEED NAGAR, BBSRATMAJIT MANMITH DAS VS ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD., BBSR	VS	// 0 //	
427	D-WP(C)/8033/2025	NANDA KUMARA PATTANAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
428	D-WP(C)/8034/2025	SUDAM KUMAR MAJHI VS THE EXECUTIVE OFFICER, BALASORE	SAROJ KUMAR PADHI VS	// 0 //	
429	D-WP(C)/8035/2025	KAPILA CHARANA LENKA AGENCY, BBSR VS ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD., BBSR	ATMAJIT MANMITH DAS VS	// 0 //	
430	D-WP(C)/8036/2025	THE ORIENTAL INSURANCE COMPANY LIMITED VS MANJU RAJHANS	ADAM ALI KHAN VS	// 0 //	
431	D-WP(C)/8037/2025	BAIKUNTHA ROUT	SAROJ KU. MISHRA	//	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/8038/2025	PARTHA SARTHI ROUT	PRADEEP KUMAR ROUT	//	
		VS	VS	()	
		REGIONAL PROVIDENT FUND COMMISSIONER, BHABISHYA NIDHI BHAWAN, BBSR		//	
433	D-WP(C)/8039/2025	PRAVASH CHANDRA DAS	MANORANJAN MISHRA	//	
		VS	VS	()	
		PRINCIPAL SECRETARY WATER RESOURCES DEPARTMENT ODISHA		//	
434	D-WP(C)/8040/2025	NIKHILA UTKAL KHERIYA AND KHANDAYAT MAHAPATRA KUMAR NAYAK	PABRA KUMAR NAYAK	//	
		VS	VS	()	
		THE COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR		//	
435	D-WP(C)/8041/2025	MANAGER IN CHARGE T.P.HUB, ORIENTAL INSURANCE COMPANY LTD, SAMBALPUR	NOAMOHANTY	//	
		VS	VS	()	
		GANESH MEHERA		//	
436	D-WP(C)/8042/2025	M/S A.K.MOHANTY TOUR AND TRAVELS	MANORANJAN MISHRA	//	
		VS	VS	()	
		MANAGING DIRECTOR , ODISHA MINING CORPORATION		//	
437	D-WP(C)/8043/2025	AKHAYA KUMAR NAYAK	NIROD KUMAR SAHU	//	
		VS	VS	()	
		TAHASILDAR, CUTTACK SADAR		//	
438	D-WPCRL/6052/2025	PRAVANJAN MULLICK	AVIJIT PATNAIK	//0	
		VS	VS	()	
		CINI MOHANTY		//	
439	D-ABLAPL/5876/2025	SANTOSH KUMAR SEN @ LITU SEN	BHARAT JALLI	BANAPUR P.S. /36 /2025	AOD20240000581C202500022
	ABLAPL/2221/2025	VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/5879/2025	PANKAJ PRADHAN	BIRANCHI NARAYAN DASH	BRAHMAGIRI /643 /2024	AOD20230000252C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/5885/2025	CHAITANYA TARAI @ CHAITANA TAREI	MITU KUMAR BISWAL	KRUSHNA PRASAD /26 /2025	AOD20240000430C202500008
	ABLAPL/2203/2025	VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/5893/2025	SARBESWAR PATRA	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /51 /2025	
	ABLAPL/2213/2025	VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/5894/2025 ABLAPL/2222/2025	STATE OF ODISHA MANOJ KUMAR DASMOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 ()	
444	D-ABLAPL/5897/2025 ABLAPL/2214/2025	SOURAV PRADHAN @ SOURAT RANJAN PADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	LOISINGHA(BOLANGIR) /24 /2025 () //	
445	D-ABLAPL/5900/2025	DEEPAK HARIPAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SONEPUR /277 /2023 () //	
446	D-ABLAPL/5902/2025 ABLAPL/2216/2025	RAM SINGH MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	DHARMABANDHA PS /11 /2023 () //	
447	D-ABLAPL/5903/2025	KANHU BEHERA @ KANHU CHARAN BEHERA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	KHANDAPARA /279 /2024 () //	
448	D-ABLAPL/5905/2025	UTTAM KUMAR DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	TIHIDI /19 /2025 () //	
449	D-ABLAPL/5906/2025 ABLAPL/2223/2025	DEBARAJ PADHI VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	RANPUR /19 /2025 () //	
450	D-ABLAPL/5907/2025	BAPINA MALLICK VS STATE OF ODISHA	SAMARESH PATTANAIK VS	/0 () //	
451	D-ABLAPL/5910/2025 ABLAPL/2224/2025	DIBYALOCHAN PADHI VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	RANPUR /19 /2025 () //	
452	D-ABLAPL/5911/2025	NABAGHANA GOCHHAYAT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BALIMI /29 /2025 () //	AOD2025000009C20250008
453	D-ABLAPL/5914/2025	KANHU BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	BIRIDI PS /36 /2025 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/5921/2025 ABLAPL/2212/2025	JITENDRA SWAIN @ NITU SWAIN VS STATE OF ODISHA	SIDHARTHA DAS VS	BALIKUDA /82 /2025 () //	
455	D-ABLAPL/5924/2025	BISWA RANJAN DAS VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	MALKANGIRI /713 /2024 () //	AOR20220004593C202500013
456	D-ABLAPL/5925/2025 ABLAPL/2225/2025	MANU BEHERA @ MANOJ BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /71 /2025 () //	AOR20220001648C202500025
457	D-ABLAPL/5927/2025 ABLAPL/2226/2025	JYOTI PRAKASH MOHAPATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /39 /2025 () //	
458	D-ABLAPL/5933/2025	DILLIP JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /15 /2023 () //	
459	D-ABLAPL/5936/2025	SUDHIR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //	
460	D-ABLAPL/5937/2025	ASIF ALLI KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /45 /2024 () //	
461	D-ABLAPL/5938/2025	CHANDRAKANTA KHANDAI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR TOWN /31 /2025 () //	
462	D-ABLAPL/5940/2025	SK. MAHUDDIN VS STATE OF ODISHA	ARIJEET MISHRA VS	ANANDAPUR /50 /2025 () //	
463	D-ABLAPL/5946/2025	CHANDAN KUMAR JENA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMARA PS /12 /2025 () //	
464	D-ABLAPL/5950/2025	BAPUN JENA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMARA PS /12 /2025 () //	
465	D-ABLAPL/5951/2025	AMIT KUMAR JENA	BHABANI SHANKAR DASPARIDA	BRAHMAGIRI /620 /2024	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
466	D-ABLAPL/5953/2025	STATE OF ODISHA MADAN SAHANI	SURYAKANTA DWIBEDI	// PHULBANI SADAR /187 /2024	
		VS	VS	()	
467	D-ABLAPL/5957/2025	STATE OF ODISHA SUNATA DIGAL	AMULYA RATNA PANDA	// GOCHHAPADA /89 /2024	
		VS	VS	()	
468	D-ABLAPL/5961/2025	STATE OF ODISHA RAJESH KUMAR SAHU	SURYAKANTA DWIBEDI	// PHULBANI TOWN /69 /2025	
		VS	VS	()	
469	D-ABLAPL/5965/2025	STATE OF ODISHA MD. HAKIM TULLA @ RANJAN	BIKRAM RATH	// TIGIRIA /38 /2023	
		VS	VS	()	
470	D-ABLAPL/5967/2025	STATE OF ODISHA JUGAL PATRA	RAKESH BEHERA	// KAMAKHYANAGAR /413 /2024	
		VS	VS	()	
471	D-ABLAPL/5969/2025	STATE OF ODISHA PARESH DHARUA	AMITAV TRIPATHY	// KANTAMAL /11 /2025	
		VS	VS	()	
472	D-ABLAPL/5971/2025	STATE OF ODISHA KRISHNA GHASI	DIPANKAR ACHARYA	// BHASMA /29 /2025	
		VS	VS	()	
473	D-ABLAPL/5973/2025	STATE OF ODISHA PRATIMA PATI	SANGRAMJIT PANDA	// CUTTACK VIGILANCE /1 /2025	
		VS	VS	()	
474	D-ABLAPL/5978/2025	STATE OF ODISHA(VIG.) BIJU @ SANJAYA PRADHAN	DEEPAK KU SAHOO	// Tantiapal Marine /11 /2025	
		VS	VS	()	
475	D-ABLAPL/5979/2025	STATE OF ODISHA SHISHIRA MOHAPATRA@SHISHIR MOHAPATRA	DIPAK KUMAR SAHOO	// //	AOD20230000656C202500002
		VS	VS	()	
476	D-ABLAPL/5986/2025	STATE OF ODISHA MINU TARIA	BIDYADHAR PANDA	// MAHILA PS SAMBALPUR /5 /2025	AOR20220001945C202500012
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/5988/2025	STATE OF ODISHA ALOK @ SASHIKANTA LENKA VS	PUSPAMITRA MOHAPATRA VS	// NIALI /65 /2025 ()	
478	D-ABLAPL/5991/2025	STATE OF ODISHA NARAHARI NAIK VS	PANCHANAN PANIGRAHI VS	// RAYAGADA TOWN /296 /2024 ()	AOD20240000001C202500062
479	D-ABLAPL/5992/2025	STATE OF ODISHA CHITARANJAN NAIK VS	PANCHANAN PANIGRAHI VS	// RASOL /167 /2024 ()	AOD20240000001C202500063
480	D-ABLAPL/5993/2025	STATE OF ODISHA SUKRANJAN @ SUKHARANJAN DAS VS	ASIT KUMAR JENA VS	// MALKANGIRI /400 /2024 ()	
481	D-ABLAPL/5994/2025	STATE OF ODISHA CHAITANYA JENA VS	DHARMENDRA SETHY VS	// SINGLA /94 /2021 ()	
482	D-ABLAPL/5997/2025	STATE OF ODISHA DAITARI NAIK VS	PANCHANAN PANIGRAHI VS	// CHANDILI /227 /2024 ()	AOD20240000001C202500061
483	D-ABLAPL/6002/2025	STATE OF ODISHA SAROJ KUMAR BHOI VS	BISWARANJAN DALAI VS	// BALIPATNA /140 /2014 ()	AOR20220003722C202500015
484	D-ABLAPL/6003/2025	STATE OF ODISHA SADASHIBA KANHAR VS	AMITAV TRIPATHY VS	// KANTAMAL /10 /2025 ()	
485	D-ABLAPL/6009/2025	STATE OF ODISHA BIJAYA JENA @ ANDHARI VS	DEBASIS SAHOO VS	// ANANDAPUR /260 /2024 ()	
486	D-ABLAPL/6011/2025	STATE OF ODISHA PUJA PATI VS	PABITRA KUMAR NAYAK VS	// BANDOMUNDA /261 /2024 ()	
487	D-ABLAPL/6013/2025	STATE OF ODISHA MAYADHAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// BALASORE TOWN /330 /2024 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :24/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
488	D-ABLAPL/6015/2025	RANJIT CHHATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /137 /2023 () //	
489	D-ABLAPL/6016/2025	BASUDEV JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /93 /2024 () //	
490	D-ABLAPL/6019/2025	ARUN PATEL VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	BHATILI /22 /2025 () //	
491	D-ABLAPL/6022/2025	MONALISHA BARIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /45 /2025 () //	
492	D-ABLAPL/6026/2025	HEMANTA GEJA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /52 /2025 () //	
493	D-ABLAPL/6027/2025	PRADEEPTA BISWAL @ PRADEEP BISWAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BYREE /254 /2024 () //	
494	D-ABLAPL/6031/2025	GOVINDA NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /37 /2025 () //	
495	D-ABLAPL/6032/2025	SACHIN NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /246 /2024 () //	
496	D-ABLAPL/6043/2025	MOHAMMAD ASPAK @ MD.ASPAK VS STATE OF ODISHA	MOHAMMED RIAZ VS	HINDOL /317 /2024 () //	
497	D-ABLAPL/6046/2025	BAPNA @ KARMBEER MALLIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /101 /2025 () //	
498	D-ABLAPL/6047/2025	SATRUGHANA DALEI VS STATE OF ODISHA	MAHENDRALAL JENA VS	SIMULIA /24 /2025 () //	
499	D-ABLAPL/6049/2025	PRASANTA PANI @ BABUL	ASWINI KUMAR MISHRA (3)	KHANDAPARA /18 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/6055/2025	MAHIN B.S @ MAHIN BALACHANDRAN SHEEJA	PRAKASH KUMAR ROUT	CAPITAL P.S. /527 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/6057/2025	DEBABRATA DEBARAPALLI @ DEBABRATA DEVARAPALLI @ SANKAR SAHOO	BIJAY KUMAR SAHOO	CHANDILI /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/6059/2025	NAMISH KUMAR YADAV	DIBYAJYOTI SAHOO	BRAJARAJNAGAR /246 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/6060/2025	SATYAJIT SAHOO	SANJIB KUMAR BHANJADEO	KHURDA SADAR /185 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/6061/2025	RAKESH BEHERA @ RAKESH KUMAR BEHERA	DIBYAJYOTI SAHOO	PHULBANI TOWN /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/6062/2025	SK. NAIMUDDIN	BIJAY KUMAR BEHERA	NISCHINTAKOILI /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/6065/2025	BANTI @ DIBYAJYOTI NAYAK	BIJAY KUMAR BEHERA	BHARATPUR PS /81 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/6066/2025	SUNIAN MUNDA	SUSIL KUMAR PATNAIK	BARBIL /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/6071/2025	SATYAPRAKASH DAS	BIJAY KUMAR ROUT	JUDUM /156 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/6072/2025	SAROJ KUMAR SAHOO @ SAROJ SAHOO	AMITAV TRIPATHY	KHANDAPARA /291 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/6073/2025	SARADA PRASAD BHOI	JAGADISH JENA	KANDARPUR /38 /2025	
		VS	VS	()	

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/6075/2025	STATE OF ODISHA GUFRAH MAHAMMAD @ HISAF KHAN @ GOKHRANG VS	MITAV TRIPATHY VS	// PAIKMAL /326 /2024 ()	
512	D-ABLAPL/6076/2025	STATE OF ODISHA PURNA KHAMARI VS	SUBODH KUMAR MOHANTY VS	// NUAGAON /22 /2025 ()	
513	D-ABLAPL/6081/2025	STATE OF ODISHA MANTU BISWAL VS	SANJIB KUMAR BHANJADEO VS	// INDUSTRIAL ESTATE PS /47 /2025 ()	
514	D-ABLAPL/6082/2025	STATE OF ODISHA SAHIL MOHANTY VS	RAMAKANTA PRADHAN VS	// KENDRAPARA SADAR /79 /2025 ()	
515	D-ABLAPL/6083/2025	STATE OF ODISHA SAKTI PRASAD MOHANTY VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	// KENDRAPARA SADAR /79 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :24/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRREV/320/2001 CRREV/320/2001	RAMA CHANDRA CHAND MP	BISWANATH BEHERA	1/2025
2	D-WPCRL/6052/2025 WPCRL/ /	PRAVANJAN MULLICK MP	AVIJIT PATNAIK	3/2025
3	D-STREV/7853/2025 STREV/ /	M/S. BAJAJ ELECTRICALS LIMITED,BHUBANESHWAR MP	ANESHWARI KANTI SATAPATHY	8/2025
4	D-STREV/7853/2025 STREV/ /	M/S. BAJAJ ELECTRICALS LIMITED,BHUBANESHWAR MP	ANESHWARI KANTI SATAPATHY	9/2025
5	D-CRLLP/5875/2025 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	15/2025
6	D-CRP/34/2013 CRP/34/2013	TANSUKHA RAI AGARWAL MP	M/S	15/2025
7	D-CRLLP/5952/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C. VIGILANCE	16/2025
8	D-CRP/35/2013 CRP/35/2013	TANSUKHA RAI AGARWAL MP	M/S	16/2025
9	D-TRPCRL/6042/2025 TRPCRL/ /	ARUNDHANTI MALLICK MP	SANTOSH SAHOO	23/2025
10	D-CRLMP/35350/2024 CRLMP/1648/2024	RITA RANI MOHANTY MP		48/2025
11	D-CRLMP/26056/2024 CRLMP/1256/2024	D.PRASANT KUMAR MP	SIDHARTH PRASAD DAS	49/2025
12	D-TRP(C)/7771/2025 TRP(C)/58/2025	SRIYA SWATI SUCHARITA SWAIN MP	SATYA RANJAN PATI	58/2025
13	D-TRP(C)/7919/2025 TRP(C)/ /	LALITA SASMAL MP	BIJAYA KUMAR MISHRA	59/2025
14	D-JCRLA/21503/2024 JCRLA/123/2024	RAHUL SHAIKH MP	Debidutta Mohapatra, Kuldeep Mohanty, Sushanta Kumar Das, Rinku Nayak	63/2025
15	D-JCRLA/21503/2024 JCRLA/123/2024	RAHUL SHAIKH MP	Debidutta Mohapatra, Kuldeep Mohanty, Sushanta Kumar Das, Rinku Nayak	64/2025
16	D-JCRLA/32/2021 JCRLA/32/2021	KASIA@SIDHANTA PALEI MP	MR. JUGALA KISHORE PANDA	65/2025
17	D-JCRLA/32/2021 JCRLA/32/2021	KASIA@SIDHANTA PALEI MP	MR. JUGALA KISHORE PANDA	66/2025
18	D-JCRLA/32/2021 JCRLA/32/2021	KASIA@SIDHANTA PALEI MP	MR. JUGALA KISHORE PANDA	67/2025
19	D-CONTC/27132/2024 CONTC/5037/2024	KALPANA SETHI MP	SIBA PRASAD SWAIN	88/2025
20	D-SA/131/1995 SA/131/1995	SRIMATI SARASWATI SAHU AND OTHERS MP	SM/S.Y.S.N.MARTY, P.MISHRA, M/S.BHASKAR CH. PANDA,S.MISHRA,J	89/2025
21	D-RVWPET/7880/2025 RVWPET/ /	BABA KAMALAESWAR SHG, BHADRAK MP	SRIKAR KUMAR RATH	90/2025
22	D-SA/131/1995 SA/131/1995	SRIMATI SARASWATI SAHU AND OTHERS MP	SM/S.Y.S.N.MARTY, P.MISHRA, M/S.BHASKAR CH. PANDA,S.MISHRA,J	90/2025
23	D-SA/131/1995 SA/131/1995	SRIMATI SARASWATI SAHU AND OTHERS MP	SM/S.Y.S.N.MARTY, P.MISHRA, M/S.BHASKAR CH. PANDA,S.MISHRA,J	91/2025
24	D-RVWPET/7880/2025 RVWPET/ /	BABA KAMALAESWAR SHG, BHADRAK MP	SRIKAR KUMAR RATH	91/2025
25	D-SA/131/1995 SA/131/1995	SRIMATI SARASWATI SAHU AND OTHERS MP	SM/S.Y.S.N.MARTY, P.MISHRA, M/S.BHASKAR CH. PANDA,S.MISHRA,J	92/2025
26	D-RVWPET/7928/2025	DR. PRATIK SWAIN	PRASANNA KUMAR BHUYAN	

	RVWPET/ /	MP		92/2025
27	D-SA/131/1995	SRIMATI SARASWATI SAHU AND OTHERS	M/S.Y.S.N.MARTY, P.MISHRA, M/S.BHASKAR CH. PANDA,S.MISHRA,J	
	SA/131/1995	MP		93/2025
28	D-RVWPET/7978/2025	CRPF EMPLOYEES EDUCATIONAL SOCIETY	ASNEWSDEMOHANTY(C.G.C.)	
	RVWPET/ /	MP		93/2025
29	D-RVWPET/7978/2025	CRPF EMPLOYEES EDUCATIONAL SOCIETY	ASNEWSDEMOHANTY(C.G.C.)	
	RVWPET/ /	MP		94/2025
30	D-SA/131/1995	SRIMATI SARASWATI SAHU AND OTHERS	M/S.Y.S.N.MARTY, P.MISHRA, M/S.BHASKAR CH. PANDA,S.MISHRA,J	
	SA/131/1995	MP		94/2025
31	D-SA/134/1995	SARASWATI	M/S.Y.S.N.MURTY, M/S.BHASKAR C.PANDA,S.MISHRA,J.N.PANDA,L.I	
	SA/134/1995	MP		95/2025
32	D-SA/134/1995	SARASWATI	M/S.Y.S.N.MURTY, M/S.BHASKAR C.PANDA,S.MISHRA,J.N.PANDA,L.I	
	SA/134/1995	MP		96/2025
33	D-SA/134/1995	SARASWATI	M/S.Y.S.N.MURTY, M/S.BHASKAR C.PANDA,S.MISHRA,J.N.PANDA,L.I	
	SA/134/1995	MP		97/2025
34	D-SA/134/1995	SARASWATI	M/S.Y.S.N.MURTY, M/S.BHASKAR C.PANDA,S.MISHRA,J.N.PANDA,L.I	
	SA/134/1995	MP		98/2025
35	D-SA/134/1995	SARASWATI	M/S.Y.S.N.MURTY, M/S.BHASKAR C.PANDA,S.MISHRA,J.N.PANDA,L.I	
	SA/134/1995	MP		99/2025
36	D-SA/134/1995	SARASWATI	M/S.Y.S.N.MURTY, M/S.BHASKAR C.PANDA,S.MISHRA,J.N.PANDA,L.I	
	SA/134/1995	MP		100/2025
37	D-RPFAM/7986/2025	SANKARSAN ROUT @ SANKARSAN ROUT	DIPTI RANJAN MOHAPATRA	
	RPFAM/ /	MP		105/2025
38	D-RPFAM/7986/2025	SANKARSAN ROUT @ SANKARSAN ROUT	DIPTI RANJAN MOHAPATRA	
	RPFAM/ /	MP		106/2025
39	D-CMAPL/345/2023	PARTHASARATHI PUHAN	ADV.	
	CMAPL/345/2023	MP		123/2025
40	D-CMAPL/7927/2025	BIJAY KUMAR NAIK	ADV.	
	CMAPL/ /	MP		124/2025
41	D-CMAPL/7982/2025	UNION OF INDIA	DIPTI RANJAN BHOKTA(C.G.C.)	
	CMAPL/ /	MP		125/2025
42	D-CMAPL/7982/2025	UNION OF INDIA	DIPTI RANJAN BHOKTA(C.G.C.)	
	CMAPL/ /	MP		126/2025
43	D-MATA/7759/2025	RAJASHREE SAHOO	SATYABAN SAHOO	
	MATA/ /	MP		133/2025
44	D-MATA/5996/2025	MANORANJAN JAKAKA	GOPINATH MISHRA	
	MATA/88/2025	MP		134/2025
45	D-MATA/7921/2025	RAM PRASAD KUMAR	MANAS KUMAR CHAND	
	MATA/ /	MP		135/2025
46	D-MATA/7931/2025	PRATAP DASH @ DAS	KARUNAKAR GAYA	
	MATA/ /	MP		136/2025
47	D-FAO/5815/2025	D.M.,ODISHA LEGAL HUB, M/S NATIONAL	INSURANCE CO.LTD., CUTTACK	
	FAO/ /	MP		142/2025
48	D-FAO/7865/2025	D.M., ORIENTAL INSURANCE CO. LTD., BBSR	MANATH ROY	
	FAO/ /	MP		143/2025
49	D-FAO/7975/2025	MANAGER, LEGAL SHRIRAM GENERAL INSURANCE	CO. LTD., BBSR	
	FAO/ /	MP		144/2025
50	D-CRLREV/6025/2025	TAPAN KUMAR DASH	ANUPAM DASH	
	CRLREV/ /	MP		161/2025
51	D-CRLREV/2586/2025	RUDRA PRASAD SAHOO	BIDESHI KUMAR GHADEI	
	CRLREV/ /	MP		162/2025
52	D-CRLREV/6040/2025	GUDDU @ BISWANATH @ BIRAKISHORE	SANJAYANARAYAN MISHRA	
	CRLREV/ /	MP		163/2025
53	D-CRLREV/6040/2025	GUDDU @ BISWANATH @ BIRAKISHORE	SANJAYANARAYAN MISHRA	
	CRLREV/ /	MP		164/2025
54	D-CRLREV/6053/2025	NIRANJAN SETHI	PRAFULLA KUMAR MOHAPATRA	
	CRLREV/ /	MP		165/2025
55	D-RSA/31688/2024	RAMESH CHANDRA BALIARSINGH		
	RSA/337/2024	MP		277/2025
56	D-RSA/7767/2025	SK.AJIJUL MUKTAR@SK. AZIZUL MUKHTAR	RAMESH CHANDRA JENA	
	RSA/ /	MP		278/2025
57	D-BLAPL/53/2025	AKASH KUMAR PRUSTY	RAKESH BEHERA	
	BLAPL/139/2025	MP		279/2025

58	D-RSA/7767/2025 RSA/ /	SK.AJIJUL MUKTAR@SK. AZIZUL MUKHTAR	ANMESH CHANDRA JENA MP	279/2025
59	D-BLAPL/23217/2024 BLAPL/8008/2024	BHAGIRATHI GOUDA @ BHAGYA GOUDAJYOTIRMAYA SAHOO	MP	280/2025
60	D-RSA/7829/2025 RSA/ /	MADAN BHARASAGRIA @ MADAN SAGAR	RUSHANTA KUMAR JOSHI MP	280/2025
61	D-RSA/365/2006 RSA/365/2006	JYOTI MANJARI PANDEY	M/S.D.P.DHAL MP	281/2025
62	D-BLAPL/29588/2024 BLAPL/10149/2024	SUDHIR PATEL	M/S DEVASHIS PANDA,SAPAN KUMAR LENKA MP	281/2025
63	D-RSA/7885/2025 RSA/ /	ALADINI PATRA	MAHESWAR MOHANTY MP	282/2025
64	D-BLAPL/29804/2024 BLAPL/10103/2024	KAPILA KANHAR	SWAYAMPRAVA DASH MP	282/2025
65	D-BLAPL/5166/2025 BLAPL/2005/2025	AJAY SAMAL @ TOFAN	SWAYAMPRAVA DASH MP	283/2025
66	D-RSA/227/2016 RSA/227/2016	SABITRI PRADHAN	M/S.SAMIR KU.MISHRA MP	283/2025
67	D-RSA/3640/2025 RSA/ /	BASANTA MANJARI PATTNAIK	SOURAV SUMAN BHUYAN MP	284/2025
68	D-BLAPL/31564/2024 BLAPL/10744/2024	BHAGA@BHAGABATA PRADHAN	MP	284/2025
69	D-RSA/27/2016 RSA/27/2016	JOGENDRA PRADHAN	PRABIN DAS MP	285/2025
70	D-BLAPL/12598/2023 BLAPL/12598/2023	KATTI SAI	MP	285/2025
71	D-RSA/27/2016 RSA/27/2016	JOGENDRA PRADHAN	M/S.SUSANTA KUMAR DASH, S.DAS, P.DAS, S.PRIYADARSAN, P.HAR MP	286/2025
72	D-BLAPL/21111/2024 BLAPL/7264/2024	MD SAGIR	SOUMYA RANJAN DAS MP	286/2025
73	D-RSA/27/2016 RSA/27/2016	JOGENDRA PRADHAN	M/S.SUSANTA KUMAR DASH, S.DAS, P.DAS, S.PRIYADARSAN, P.HAR MP	287/2025
74	D-RSA/360/2007 RSA/360/2007	BISWAMBAR SAHU	M/S.GAUTAM MUKHERJI MP	288/2025
75	D-RSA/360/2007 RSA/360/2007	BISWAMBAR SAHU	M/S.GAUTAM MUKHERJI MP	289/2025
76	D-RSA/360/2007 RSA/360/2007	BISWAMBAR SAHU	M/S.GAUTAM MUKHERJI MP	290/2025
77	D-RSA/93/2022 RSA/93/2022	BIJAN KUMAR BEHERA	BIBEKANANDA BHUYAN MP	291/2025
78	D-CMP/126/2022 CMP/126/2022	CH.JAWAHARLAL PATRO	SOUMYA MISHRA MP	316/2025
79	D-CMP/7788/2025 CMP/ /	SURENDRANATH PANDA	BINAYAK PRASAD MOHANTY MP	317/2025
80	D-CMP/4608/2025 CMP/188/2025	SHREE SHREE RADHA KRUSHNA RAGHUNATH	SATYAKUMAR MUKHERJI (A) MP	318/2025
81	D-CMP/7813/2025 CMP/ /	KAMAL LOCHAN NAYAK	GOPINATH MISHRA MP	319/2025
82	D-CMP/7816/2025 CMP/ /	BIMAL SHANKAR @ PATTNAIK PATTANAIK	SHIVASHISH PATTANAIAK MP	320/2025
83	D-CMP/40192/2024 CMP/1071/2024	JEMA DEI	BIKRAM RATH MP	321/2025
84	D-CMP/7839/2025 CMP/ /	SABITA BARIK	KARUNAKAR GAYA MP	322/2025
85	D-CMP/7872/2025 CMP/ /	SREI MULTIPLE ASSET INVESTMENT TRUST	BARTHA MUKHERJI MP	323/2025
86	D-CMP/7890/2025 CMP/ /	GURUCHARAN BEHERA	RAJIV KUMAR MAHANTA MP	324/2025
87	D-CMP/7914/2025 CMP/ /	RADHESHYAM SINGH	AMIT PRASAD BOSE MP	325/2025
88	D-CMP/7922/2025 CMP/ /	RANJULATA@RANJITA BEHERA	MALAYA KUMAR MISHRA MP	326/2025
89	D-CMP/7939/2025	NARAYAN NAYAK	ASHOK DAS	

90	CMP/ / D-CMP/7970/2025	MP SOMA BARUA	TUSAR KUMAR MISHRA	327/2025
91	CMP/ / D-ABLAPL/15395/2023 ABLAPL/15395/2023	MP MADAN MOHAN ROUSTRAY @ BAPI		328/2025
92	D-ABLAPL/377/2025 ABLAPL/194/2025	MP AMAR JENA		527/2025
93	D-ABLAPL/17761/2024 ABLAPL/6338/2024	MP DIPU DAS @ SANJAYA KUMAR SAHOO		528/2025
94	D-ABLAPL/23947/2024 ABLAPL/8742/2024	MP BABA @ RAJEENDRA NAYAK		529/2025
95	D-ABLAPL/2018/2025 ABLAPL/919/2025	MP MANAS RANJAN NAIK		530/2025
96	D-ABLAPL/4718/2025 ABLAPL/1812/2025	MP NAMIT KUMAR MEHER	KARUNAKAR GAYA	531/2025
97	D-ABLAPL/31938/2024 ABLAPL/11991/2024	MP DEBADATTA PAIKARAY		532/2025
98	D-ABLAPL/1423/2025 ABLAPL/652/2025	MP HRUSHIKESH MALIK @ HRUSHI MALIKA		533/2025
99	D-ABLAPL/3533/2025 ABLAPL/1584/2025	MP SUBRAT KUMAR PADHI	SANTOSH KUMAR DASH	534/2025
100	D-ABLAPL/22656/2024 ABLAPL/8365/2024	MP DILLIP KUMAR ROUT		535/2025
101	D-ABLAPL/33888/2024 ABLAPL/12740/2024	MP SK. RAFIK	DIBYAJYOTI SAHOO	536/2025
102	D-ABLAPL/4449/2025 ABLAPL/1679/2025	MP PRASANNA CHOUDHARY		537/2025
103	D-ABLAPL/4455/2025 ABLAPL/1683/2025	MP PRASANNA CHOUDHARY		538/2025
104	D-ABLAPL/4440/2025 ABLAPL/1726/2025	MP PRASANNA CHOUDHARY		539/2025
105	D-ABLAPL/4444/2025 ABLAPL/1734/2025	MP PRASANNA CHOUDHARY		540/2025
106	D-ABLAPL/33998/2024 ABLAPL/13233/2024	MP DILLIP @ MANMATH NATH @ MANMATH KUMAR NATH		541/2025
107	D-ABLAPL/573/2025 ABLAPL/263/2025	MP PARTHAM BEHERA		542/2025
108	D-ABLAPL/38425/2024 ABLAPL/14778/2024	MP DEBA PRASAD DHAL		543/2025
109	D-ABLAPL/2689/2025 ABLAPL/1090/2025	MP BIKASH PRADHAN		544/2025
110	D-CRLMC/5880/2025 CRLMC/837/2025	MP DINESH AGARWAL	AVIJIT PATNAIK	545/2025
111	D-CRLMC/5898/2025 CRLMC/ /	MP DR.NABA KISHORE KUNDU	BIRAJA PRASANNA DAS	599/2025
112	D-MACA/7807/2025 MACA/ /	MP SANTOSH KUMAR MOHAPATRA	HARIPAD MOHANTY	600/2025
113	D-CRLMC/5901/2025 CRLMC/ /	MP PRABASH CHANDRA MISHRA	PRASANNA KUMAR MISHRA	601/2025
114	D-CRLMC/5930/2025 CRLMC/ /	MP PRANAKRISHNA DASH	SUDHASHREE PASAYAT	601/2025
115	D-MACA/7807/2025 MACA/ /	MP SANTOSH KUMAR MOHAPATRA	HARIPAD MOHANTY	602/2025
116	D-CRLMC/34745/2024 CRLMC/4421/2024	MP JAYADEV PRADHAN		602/2025
117	D-MACA/6739/2025 MACA/ /	MP D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR	PRASANNA KUMAR MAHALI	603/2025
118	D-MACA/6547/2025 MACA/ /	MP B.M.,M/S NATIONAL INSURANCE CO. LTD, KOBALPUR	PRASANNA KUMAR MAHALI	603/2025
119	D-CRLMC/5944/2025 CRLMC/ /	MP MANOJ KUMAR NANDA	HEMANTA KUMAR MUND	604/2025
120	D-CRLMC/5981/2025 CRLMC/ /	MP SUMANTA KAR	PRATIK DASH	604/2025
		MP		605/2025

121	D-MACA/5816/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	605/2025
122	D-CRLMC/6005/2025 CRLMC/ /	JALANDHAR HARIJAN MP	ANIRUDHA DAS	606/2025
123	D-MACA/5814/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	606/2025
124	D-MACA/5822/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	607/2025
125	D-CRLMC/6008/2025 CRLMC/ /	BANU @ RAJA DAS MP	LALIT KUMAR MAHARANA	607/2025
126	D-CRLA/683/2023 CRLA/683/2023	TULU@DHIREN MOHANTA MP	DIPAK RANJAN MISHRA, A.MISHRA, L.MISHRA,P.K.DASH	607/2025
127	D-MACA/7827/2025 MACA/ /	MANOJA NAHAK MP	BIRANCHI NARAYAN RATH	608/2025
128	D-CRLMC/6012/2025 CRLMC/ /	MAYADHAR NAYAK MP	DILLIP KUMAR RAY	608/2025
129	D-CRLA/5878/2025 CRLA/ /	S.GANGAMA MP	S. RAM KUMAR	608/2025
130	D-CRLMC/6012/2025 CRLMC/ /	MAYADHAR NAYAK MP	DILLIP KUMAR RAY	609/2025
131	D-CRLA/5878/2025 CRLA/ /	S.GANGAMA MP	S. RAM KUMAR	609/2025
132	D-MACA/6860/2025 MACA/ /	D.M., THE ORIENTAL INSURANCE CO. LTD. MP	RIKISH BAMBALA PATI	609/2025
133	D-MACA/7909/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	PRASANTA KUMAR MAHALI	610/2025
134	D-CRLMC/6029/2025 CRLMC/ /	AGADHU PRADHAN @ SUKADEB PRADHAN MP	KABIR K PRADHAN	610/2025
135	D-CRLA/5896/2025 CRLA/267/2025	KANHU SINGH MP	DIPAK RANJAN MISHRA	610/2025
136	D-CRLMC/6034/2025 CRLMC/ /	KSHIROD CHANDRA PATRA MP	SOUBHAGYA SUNDAR DAS	611/2025
137	D-CRLA/5928/2025 CRLA/ /	GANDU@DILLIP PRADHAN MP	AMULYA RATNA PANDA	611/2025
138	D-MACA/7909/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	PRASANTA KUMAR MAHALI	611/2025
139	D-CRLA/5928/2025 CRLA/ /	GANDU@DILLIP PRADHAN MP	AMULYA RATNA PANDA	612/2025
140	D-CRLMC/6038/2025 CRLMC/ /	NIRANJAN SUNA MP	ABHAYA KUMAR SHARMA	612/2025
141	D-CRLA/5945/2025 CRLA/ /	KRUSHNA HARIJAN MP	ANIRUDHA DAS	613/2025
142	D-CRLMC/6037/2025 CRLMC/ /	BHAGYABRATA DAS MP	SUBASH CHANDRA ACHARYA	613/2025
143	D-CRLA/5945/2025 CRLA/ /	KRUSHNA HARIJAN MP	ANIRUDHA DAS	614/2025
144	D-CRLA/5964/2025 CRLA/ /	PRAKASH MUNDA MP	ASUTOSH TRIPATHY	615/2025
145	D-CRLA/5964/2025 CRLA/ /	PRAKASH MUNDA MP	ASUTOSH TRIPATHY	616/2025
146	D-CRLA/6004/2025 CRLA/ /	PAKU @ BISWAJIT SAHOO MP	PRASANTA KUMAR SAHOO	617/2025
147	D-CRLA/6004/2025 CRLA/ /	PAKU @ BISWAJIT SAHOO MP	PRASANTA KUMAR SAHOO	618/2025
148	D-CRLA/246/2021 CRLA/246/2021	BIMAL KUMAR MISHRA MP	SANJIB KUMAR BHANJADEO	619/2025
149	D-CRLA/6017/2025 CRLA/ /	BALARAM JENA MP	MANAS KUMAR CHAND	620/2025
150	D-CRLA/6017/2025 CRLA/ /	BALARAM JENA MP	MANAS KUMAR CHAND	621/2025
151	D-CRLA/558/2021 CRLA/558/2021	SAHADEB BAIRAGI MP	SURESH KU. JENA	622/2025
152	D-CRLA/165/2023	ANAM@SATYA PRAKASH JENA	PUSPAMITRA MOHAPATRA, MR. SOURA CHANDRA MOHAPATRA	

	CRLA/165/2023	MP		623/2025
153	D-CRLA/43/2018	BHAGABAN NAIK	GYANENDRA CHANDRA SWAIN	
	CRLA/43/2018	MP		624/2025
154	D-WA/51608/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/3321/2024	MP		1199/2025
155	D-WA/51608/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/3321/2024	MP		1200/2025
156	D-WA/37984/2024	BISWAMBAR PATRO	UMAKANT SAHOO	
	WA/2706/2024	MP		1201/2025
157	D-WA/7875/2025	RINKEL BAGH	PRADEEP KUMAR ROUT	
	WA/ /	MP		1202/2025
158	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1203/2025
159	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1204/2025
160	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1205/2025
161	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1206/2025
162	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1207/2025
163	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1208/2025
164	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1209/2025
165	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1210/2025
166	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1211/2025
167	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1212/2025
168	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1213/2025
169	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1214/2025
170	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1215/2025
171	D-WA/7934/2025	TRILOCHAN MOHAPATRA	SAIBRATA RATH	
	WA/ /	MP		1216/2025
172	D-WA/7934/2025	TRILOCHAN MOHAPATRA	SAIBRATA RATH	
	WA/ /	MP		1217/2025
173	D-WA/7966/2025	BOARD OF SECONDARY EDUCATION, CUTTACK	BILAKESHARI MOHANTY	
	WA/ /	MP		1218/2025
174	D-WA/8004/2025	STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		1219/2025
175	D-WA/8004/2025	STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		1220/2025
176	D-WA/8004/2025	STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		1221/2025
177	D-WP(C)/7741/2025	PRAMOD KUMAR SAMAL	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		3319/2025
178	D-WP(C)/7748/2025	BABULI ROUT	NIRANJAN BISWAL	
	WP(C)/5862/2025	MP		3320/2025
179	D-WP(C)/7753/2025	SWARUP PRAKASH SHEE	MANOJA KUMAR KHUNTIA	
	WP(C)/5895/2025	MP		3321/2025
180	D-WP(C)/7754/2025	DAMODAR DAS	SAROJ KU. MISHRA	
	WP(C)/5869/2025	MP		3322/2025
181	D-WP(C)/32931/2024	PAWAN KUMAR AGRAWAL	SAMEER KUMAR DAS	
	WP(C)/19056/2024	MP		3323/2025
182	D-WP(C)/54205/2024	RASMITA NAYAK	LINGARAJ MOHANTY	
	WP(C)/32953/2024	MP		3324/2025
183	D-WP(C)/9617/2023	VEDANTA LTD., MUMBAI	PRASHANTA KUMAR NAYAK	
	WP(C)/9617/2023	MP		3325/2025

184	D-WP(C)/7385/2025 WP(C)/5547/2025	BRAJA KISHORE SWAIN MP	RAMAKANTA SARANGI	3326/2025
185	D-WP(C)/7764/2025 WP(C)/5863/2025	MOHAN CHANDRA MAHAKUD MP	MAHESWAR MOHANTY	3327/2025
186	D-WP(C)/7765/2025 WP(C)/5873/2025	RANJAN KUMAR PANDA MP	ANJAN KUMAR BISWAL	3328/2025
187	D-WP(C)/7751/2025 WP(C)/5906/2025	AHALYA BARIK MP	SWARUP KUMAR PATNAIK	3329/2025
188	D-WP(C)/7766/2025 WP(C)/ /	NIBEDITA MOHAPATRA MP	PRAMOD KUMAR ROUT	3330/2025
189	D-WP(C)/7769/2025 WP(C)/5871/2025	PRABHU DUTTA PATEL MP	SUVASHISH PATTANAİK	3331/2025
190	D-WP(C)/21034/2024 WP(C)/11901/2024	MR D GOVINDA RAO MP	SOUMYA MISHRA	3332/2025
191	D-WP(C)/7772/2025 WP(C)/ /	BHAWANI SANKAR NANDA MP	BIREN SANKAR TRIPATHY	3333/2025
192	D-WP(C)/7773/2025 WP(C)/ /	PRAVASINI PATANAİK @ PRABHASINI PARIKRAMA	PRASANNA DAS	3334/2025
193	D-WP(C)/7755/2025 WP(C)/5897/2025	RATIKANTA BEHERA MP	SWARUP KUMAR PATNAİK	3335/2025
194	D-WP(C)/20675/2015 WP(C)/20675/2015	BISWANATH PANCH MP	M/S.SOUMYA MISHRA	3336/2025
195	D-WP(C)/5566/2025 WP(C)/4429/2025	PURUSOTTAM SWAIN MP	MANOJ KUMAR MOHANTY	3337/2025
196	D-WP(C)/7746/2025 WP(C)/5910/2025	SANDEEP DASH MP	BHARAT JALLI	3338/2025
197	D-WP(C)/7775/2025 WP(C)/5874/2025	PANDABA CHARAN MUNDA MP	SAMEER KUMAR DAS	3339/2025
198	D-WP(C)/23406/2024 WP(C)/14536/2024	RAJANI PADHAN MP		3340/2025
199	D-WP(C)/5917/2025 WP(C)/4687/2025	SABNAM BEGUM MP		3341/2025
200	D-WP(C)/26165/2024 WP(C)/14917/2024	SUNAKAR SHARMA MP	SAMEER KUMAR DAS	3342/2025
201	D-WP(C)/7777/2025 WP(C)/ /	ANIL KUMAR SUTAR MP	MANOJ KUMAR MOHANTY	3343/2025
202	D-WP(C)/2376/2025 WP(C)/2201/2025	DHARITRI MOHANTY MP	RAGHUNATH BISWAL	3344/2025
203	D-WP(C)/11988/2024 WP(C)/9663/2024	PRABHUDATTA BARIK MP	SOURAV DAS	3345/2025
204	D-WP(C)/7789/2025 WP(C)/5933/2025	RAMAKANTA NAIK MP	BIMBISAR DASH	3346/2025
205	D-WP(C)/7789/2025 WP(C)/5933/2025	RAMAKANTA NAIK MP	BIMBISAR DASH	3347/2025
206	D-WP(C)/6974/2025 WP(C)/5705/2025	SUBHRANSHU MOHAN DASH MP	LALIT KUMAR MAHARANA	3348/2025
207	D-WP(C)/36002/2024 WP(C)/21357/2024	PADMABATI PATTNAİK MP	NEELAKANTHA PANDA	3349/2025
208	D-WP(C)/7794/2025 WP(C)/ /	JYOTI PRAKASH NAYAK MP	UMESH CHANDRA MOHANTY	3350/2025
209	D-WP(C)/7799/2025 WP(C)/ /	TULARAM BADHEI MP	AJAYA KUMAR NANDA	3352/2025
210	D-WP(C)/5822/2012 WP(C)/5822/2012	PAREL INVESTMENT AND TRADING COMPANY LIMITED	PRASANNI KUMAR MISHRA, A.K.RAY, A.MISHRA	3353/2025
211	D-WP(C)/43901/2024 WP(C)/26145/2024	SUPRABHA BADAŞETH MP		3354/2025
212	D-WP(C)/7803/2025 WP(C)/ /	SANJUKTA PATI MP	UPENDRA KUMAR SAMAL	3355/2025
213	D-WP(C)/7806/2025 WP(C)/5913/2025	TULIKA KUMAR MP	LALIT KUMAR MAHARANA	3356/2025
214	D-WP(C)/7756/2025 WP(C)/5931/2025	SUSHEN CHANDRA BEHERA MP	SWARUP KUMAR PATNAİK	3357/2025
215	D-WP(C)/7810/2025	SUDARSHAN RAO BARATAM	PRANAYA KISHORE HARICHANDAN	

	WP(C)/ /	MP		3358/2025
216	D-WP(C)/7814/2025 WP(C)/ /	DIPAK RANJAN DAS MP	DEEPALI MAHAPATRA	3359/2025
217	D-WP(C)/7757/2025 WP(C)/5932/2025	ASWANI KUMAR BEHERA MP	SWARUP KUMAR PATNAIK	3360/2025
218	D-WP(C)/7817/2025 WP(C)/5936/2025	BISHNU CHARAN PRADHAN MP	MANOJA KUMAR KHUNTIA	3361/2025
219	D-WP(C)/7820/2025 WP(C)/5900/2025	BARADA PRASANNA BEHERA MP	MANOJA KUMAR KHUNTIA	3362/2025
220	D-WP(C)/32018/2023 WP(C)/32018/2023	PRASANA KUMAR PATRA MP	SAMVIT MOHANTY	3363/2025
221	D-WP(C)/7823/2025 WP(C)/5908/2025	NIRAKAR SECURITY AND CONSULTANCY SERVICES, BSRNUPADA, PRADHAN BAZAR, CUTTACK MP		3364/2025
222	D-WP(C)/7779/2025 WP(C)/5909/2025	JWO DEBADUTTA SAHOO (RETD) MP	SAMARENDRA BEURA	3365/2025
223	D-WP(C)/7762/2025 WP(C)/5928/2025	PRAKASH CHANDRA BEHERA MP	SWARUP KUMAR PATNAIK	3366/2025
224	D-WP(C)/7832/2025 WP(C)/ /	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, Bhubaneswar MP	SUBHAR ACHARYA	3367/2025
225	D-WP(C)/7836/2025 WP(C)/ /	ARCELORMITTAL NIPPON STEEL INDIA PAMITIPATNABED MP		3368/2025
226	D-WP(C)/7819/2025 WP(C)/5917/2025	MITALI MISHRA MP	SUKANTA KUMAR DALAI	3369/2025
227	D-WP(C)/908/2023 WP(C)/908/2023	SASMITA PADHI MP	LALITENDU MOHAPATRA	3370/2025
228	D-WP(C)/7763/2025 WP(C)/5922/2025	BHABATRANA BEHERA MP	SWARUP KUMAR PATNAIK	3371/2025
229	D-WP(C)/910/2023 WP(C)/910/2023	PRAMOD KUMAR HIAL MP	LALITENDU MOHAPATRA	3372/2025
230	D-WP(C)/28388/2022 WP(C)/28388/2022	RAJESH KUMAR LENKA MP	BHABANI SANKAR TRIPATHY (1)	3373/2025
231	D-WP(C)/28382/2022 WP(C)/28382/2022	RAJASHREE MISHRA MP	BHABANI SANKAR TRIPATHY (1)	3374/2025
232	D-WP(C)/28386/2022 WP(C)/28386/2022	SAMBIT NAYAK MP	BHABANI SANKAR TRIPATHY (1)	3375/2025
233	D-WP(C)/7851/2025 WP(C)/ /	SHREEKANTA KUMAR TRIPATHY MP	PURNA CHANDRA DAS	3376/2025
234	D-WP(C)/7859/2025 WP(C)/ /	PADMANAV SAHOO MP	ARUN KUMAR PATRA	3377/2025
235	D-WP(C)/25541/2021 WP(C)/25541/2021	SRI LAXMI NARAYAN MAHAPRAVU @ KASTURIBASINIPATI MP	ANIL KUMAR PANIGRAHY	3378/2025
236	D-WP(C)/51699/2024 WP(C)/31846/2024	LATIFA KHATUN MP	CHANDRAKANTA NAYAK	3379/2025
237	D-WP(C)/4225/2025 WP(C)/3745/2025	KAILASH CHANDRA SAHOO MP		3380/2025
238	D-WP(C)/4229/2025 WP(C)/3747/2025	KAILASH CHANDRA SAHOO MP		3381/2025
239	D-WP(C)/4231/2025 WP(C)/3751/2025	KAILASH CHANDRA SAHOO MP		3382/2025
240	D-WP(C)/5876/2025 WP(C)/4905/2025	KRUSHNA CHANDRA BARIK MP	SIDHESWAR MALLIK	3383/2025
241	D-WP(C)/7864/2025 WP(C)/ /	JAYA MANGAL KARUAN MP	ARJUNA CHARANA BEHERA	3384/2025
242	D-WP(C)/7782/2025 WP(C)/ /	MANOJ KUMAR POLAI MP	ATUL TRIPATHY	3385/2025
243	D-WP(C)/7868/2025 WP(C)/ /	BADAN TANDI MP	SUBHENDU KUMAR NAYAK	3386/2025
244	D-WP(C)/7869/2025 WP(C)/5905/2025	BISHNUPADA SETHI MP	DEVASHIS PANDA	3387/2025
245	D-WP(C)/19251/2024 WP(C)/10877/2024	INDIRAGANDHI CO-HOUSING COLONY, KSRUKA MP	INDIRA KISHORINI MISHRA	3388/2025
246	D-WP(C)/7873/2025 WP(C)/ /	M/S PUSHPINDER SINGH MP	CHITTA RANAJAN DAS	3389/2025

247	D-WP(C)/4556/2025 WP(C)/3700/2025	DR.HRUSHIKESH MEHER MP	BHOJARAJ SETH	3390/2025
248	D-WP(C)/49409/2024 WP(C)/30374/2024	JAMINI KANTA ROUT MP		3391/2025
249	D-WP(C)/7882/2025 WP(C)/ /	KRISHNA RANI MOHANTY MP	TANMAY MISHRA	3392/2025
250	D-WP(C)/7888/2025 WP(C)/ /	M/S. MITA BRICKS, BALESWAR MP	SAIBRATA RATH	3393/2025
251	D-WP(C)/7893/2025 WP(C)/ /	HADUBANDHU @ HADIBANDHU SAHOO MP	SHIBANI SHANKAR PRADHAN	3394/2025
252	D-WP(C)/7904/2025 WP(C)/ /	DILLIP KUMAR NAYAK MP	SARADA PRASANNA SARANGI	3395/2025
253	D-WP(C)/7907/2025 WP(C)/ /	GOLEKHA CHANDRA BARIK MP	SARADA PRASANNA SARANGI	3396/2025
254	D-WP(C)/7908/2025 WP(C)/ /	DR.PRASANTA KUMAR MOHANTY MP	JANMEJAYA KATIKIA	3397/2025
255	D-WP(C)/7811/2025 WP(C)/5914/2025	RAMESH CHANDRA BEHERA MP	SUKANTA KUMAR DALAI	3398/2025
256	D-WP(C)/7913/2025 WP(C)/ /	SARTHAK SAMANTARAY MP	SARADA PRASANNA SARANGI	3399/2025
257	D-WP(C)/12102/2023 WP(C)/12102/2023	JYOTIRMAYEE SAHOO MP	DAYANANDA MOHAPATRA	3400/2025
258	D-WP(C)/7915/2025 WP(C)/ /	SOMANATH SWAIN MP	DR.NIRANJAN SWAIN	3401/2025
259	D-WP(C)/41358/2024 WP(C)/24168/2024	DRIEMS UNIVERSITY, CUTTACK MP		3402/2025
260	D-WP(C)/10393/2024 WP(C)/5864/2024	BIPINI CHANRAN SETHY MP	DURGA PRASAD JENA	3403/2025
261	D-WP(C)/7917/2025 WP(C)/5929/2025	M/S. SHANTI RESTAURANT IMFL ON SHOP, MP	ANANTA KUMAR MOHANTY SINGHPUR	3404/2025
262	D-WP(C)/7918/2025 WP(C)/ /	SANATAN NAYAK MP	DURGESH NARAYAN RATH	3405/2025
263	D-WP(C)/7925/2025 WP(C)/ /	KRUSHNA CHANDRA MALLICK MP	LAXMIKANTA MOHANTY	3406/2025
264	D-WP(C)/7926/2025 WP(C)/ /	SUNAT KUMAR SAHOO MP	SARADA PRASANNA SARANGI	3407/2025
265	D-WP(C)/7930/2025 WP(C)/ /	M/S ADMINISTRATOR , NESCO UTILITY , MP	HEBARI PRASAD MOHANTY	3408/2025
266	D-WP(C)/7940/2025 WP(C)/ /	NARAYAN NAIK MP	JAYDEEP PAL	3409/2025
267	D-WP(C)/7937/2025 WP(C)/ /	MINATI KUMARI DASH @ MINATI KUMAR MP	SUNIL KUMAR PRADHAN	3410/2025
268	D-WP(C)/7943/2025 WP(C)/ /	MANMATH NATH DAS MP	DEBIDUTTA MOHAPATRA	3411/2025
269	D-WP(C)/7940/2025 WP(C)/ /	NARAYAN NAIK MP	JAYDEEP PAL	3412/2025
270	D-WP(C)/7950/2025 WP(C)/ /	KESHAB CHANDRA ROUT MP	AMIT PRASAD BOSE	3413/2025
271	D-WP(C)/7949/2025 WP(C)/ /	MD RAUF MP	DEBIDUTTA MOHAPATRA	3414/2025
272	D-WP(C)/7952/2025 WP(C)/ /	DILLIP KUMAR DAS MP	DEBIDUTTA MOHAPATRA	3415/2025
273	D-WP(C)/7953/2025 WP(C)/ /	PRASHANTA KUMAR SAHOO MP	DEBIDUTTA MOHAPATRA	3416/2025
274	D-WP(C)/7956/2025 WP(C)/ /	PRAMOD KUMAR KHUNTIA MP	DEBIDUTTA MOHAPATRA	3417/2025
275	D-WP(C)/7958/2025 WP(C)/ /	M/S ADMINISTRATOR NESCO UTILITY, EL MP	HEBARI PRASAD MOHANTY	3418/2025
276	D-WP(C)/7960/2025 WP(C)/ /	SISUALA MANTRI @ SISULA MANTRI MP	DEBIDUTTA MOHAPATRA	3419/2025
277	D-WP(C)/7961/2025 WP(C)/ /	DR.SASWAT KUMAR MOHANTY MP	NIHAL RATH	3420/2025
278	D-WP(C)/7959/2025	BHARAT BANDHU BEHERA	DEBIDUTTA MOHAPATRA	

	WP(C)/ /	MP		3421/2025
279	D-WP(C)/7965/2025	TEJESWAR NAYAK	JAGANNATH BHUYAN	
	WP(C)/ /	MP		3422/2025
280	D-WP(C)/7964/2025	AJAYA KUMAR JENA	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		3423/2025
281	D-WP(C)/7967/2025	KISHOR CHANDRA NAIK	RUDRA NARAYAN PARIJA	
	WP(C)/ /	MP		3424/2025
282	D-WP(C)/7963/2025	NARAYAN NAIK	JAYDEEP PAL	
	WP(C)/ /	MP		3425/2025
283	D-WP(C)/7963/2025	NARAYAN NAIK	JAYDEEP PAL	
	WP(C)/ /	MP		3426/2025
284	D-WP(C)/7974/2025	SOUMYA RANJAN MEHER	BINOD KUMAR HATI	
	WP(C)/ /	MP		3427/2025
285	D-WP(C)/3601/2023	SADASIVA SAHU	SADASIVA PATRA 1	
	WP(C)/3601/2023	MP		3428/2025
286	D-WP(C)/23333/2021	PRAVAT KUMAR MOHANTY	SANGRAM RATH	
	WP(C)/23333/2021	MP		3429/2025
287	D-WP(C)/7980/2025	SARBANI SAHU @ SAHOO	HITENDRA NATH RATH	
	WP(C)/ /	MP		3430/2025
288	D-WP(C)/19413/2014	DIPENDRA GURU		
	WP(C)/19413/2014	MP		3431/2025
289	D-WP(C)/7981/2025	BASANTI NAYAK	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		3432/2025
290	D-WP(C)/7979/2025	MINATI SINGH	KULDEEP MOHANTY	
	WP(C)/ /	MP		3433/2025
291	D-WP(C)/7985/2025	SARATHI DAS	MAHESWAR MOHANTY	
	WP(C)/ /	MP		3434/2025
292	D-WP(C)/39498/2024	AKHILESH KHANDAL	SOUMYA MISHRA	
	WP(C)/22878/2024	MP		3435/2025
293	D-WP(C)/34341/2024	SANTILATA MALLIK		
	WP(C)/20126/2024	MP		3436/2025
294	D-WP(C)/3752/2025	KISHOR PRADHAN		
	WP(C)/2943/2025	MP		3437/2025
295	D-WP(C)/3714/2025	BABULAL SENAPATI		
	WP(C)/2919/2025	MP		3438/2025
296	D-WP(C)/8022/2025	ASHA ROUT	RAJKISHORE SWAIN	
	WP(C)/ /	MP		3439/2025
297	D-WP(C)/8022/2025	ASHA ROUT	RAJKISHORE SWAIN	
	WP(C)/ /	MP		3440/2025
298	D-WP(C)/8030/2025	JADUMANI ROUT	SAROJ KU. MISHRA	
	WP(C)/ /	MP		3441/2025
299	D-WP(C)/8028/2025	UNION OF INDIA	SATYA SINDHU KASHYAP	
	WP(C)/ /	MP		3442/2025
300	D-WP(C)/8032/2025	OMM MAA TARINI AGENCY, SAHEED NAGAR, BHILAI	ATMAJIT MANMITH DAS	
	WP(C)/ /	MP		3443/2025
301	D-WP(C)/8035/2025	KAPILA CHARANA LENKA AGENCY, BBSR	ATMAJIT MANMITH DAS	
	WP(C)/ /	MP		3444/2025
302	D-WP(C)/8037/2025	BAIKUNTHA ROUT	SAROJ KU. MISHRA	
	WP(C)/ /	MP		3445/2025
303	D-WP(C)/8042/2025	M/S A.K.MOHANTY TOUR AND TRAVELS MANORANJAN	MISHRA	
	WP(C)/ /	MP		3446/2025